

ORISSA HIGH COURT

FILING REPORT AS ON :28/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/32092/2024	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	HARAPRASAD SAHU VS	KABISURYANAGAR /306 /2024 () //	AOR20220001268C202400005
2	D-BLAPL/32094/2024	SASIBHUSAN PALAI VS STATE OF ODISHA	LALATENDU PAL VS	TANGARPALI /49 /2024 () //	AOR20220004366C202400007
3	D-BLAPL/32097/2024	MD. MAKRAM @FAIZAN VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /156 /2024 () //	AOR20220000246C202400036
4	D-BLAPL/32100/2024	PUTLU SINGH @ SONKAR VS STATE OF ODISHA	SATYAPADA SHARMA VS	BANDOMUNDA /10 /2019 () //	AOR20220000138C202400013
5	D-BLAPL/32102/2024	MANA HARIPAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 () //	AOR20230001364C202400013
6	D-BLAPL/32106/2024	NABIN PURI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /533 /2024 () //	
7	D-BLAPL/32108/2024	JITU BARIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /533 /2024 () //	
8	D-BLAPL/32109/2024	SAGAR PRADHAN VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KHALLIKOTE /805 /2024 () //	
9	D-BLAPL/32112/2024	BIBEKANANDA TRIPATHY VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	SAMBALPUR VIGILANCE /26 /2024 () //	
10	D-BLAPL/32114/2024	SUSHMA KUMARI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /138 /2024 () //	
11	D-BLAPL/32116/2024	SATIS PRAJAPATI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /572 /2023 () //	

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12	D-BLAPL/32120/2024 BLAPL/10827/2024	BHAKTABANDHU MAHARANA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000545/2024	
13	D-BLAPL/32123/2024	SANTOSH PERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
14	D-BLAPL/32124/2024	PRAKASH KHATUA VS STATE OF ODISHA	BISWABHUSAN DAS VS	BALIKUDA /6 /2018 () //	
15	D-BLAPL/32125/2024	AMIR KHAN @ ABDUL AMIR KHAN VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	JANKIA P.S. /281 /2024 () //	
16	D-BLAPL/32126/2024	PRASANTA PODAR @ PODDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
17	D-BLAPL/32127/2024	BIKI KORAD @ KARAD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
18	D-BLAPL/32129/2024	ADITYA GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOSANINUAGAM /177 /2024 () //	
19	D-BLAPL/32134/2024	MAHADEV @ MADHAB KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 () //	
20	D-BLAPL/32135/2024	SUDHIRA LIMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
21	D-BLAPL/32137/2024	ORFAN @ IRFAN KHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NIMAPADA /24 /2023 () //	
22	D-BLAPL/32145/2024	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /150 /2011 () //	
23	D-BLAPL/32147/2024	ARABINDA DEHURY	SURYAKANTA DWIBEDI	//0	

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		VS	VS	()	
24	D-BLAPL/32148/2024	STATE OF ODISHA KRUSHNA JANI	ARIJEET MISHRA	BORIGUMMA /77 /2024	
		VS	VS	()	
25	D-BLAPL/32149/2024	STATE OF ODISHA RINKU BAGH	ARIJEET MISHRA	JEYPORE TOWN /259 /2024	
		VS	VS	()	
26	D-BLAPL/32152/2024	STATE OF ODISHA PADMAN MACHHA	ARIJEET MISHRA	JEYPORE TOWN /258 /2024	
		VS	VS	()	
27	D-BLAPL/32154/2024	STATE OF ODISHA SUSANTA HANTAL	ARIJEET MISHRA	JEYPORE MAHILA /138 /2024	
		VS	VS	()	
28	D-BLAPL/32155/2024	STATE OF ODISHA BUDURA RANA	ARIJEET MISHRA	JEYPORE SADAR /168 /2024	
		VS	VS	()	
29	D-BLAPL/32156/2024	STATE OF ODISHA UTTAM PATRA	AMULYA RATNA PANDA	SARANGADA /85 /2024	
		VS	VS	()	
30	D-BLAPL/32157/2024	STATE OF ODISHA GOURAB @ GOURABA AMATYA	PRAHALLAD SAHU	TIKABALI /107 /2024	
		VS	VS	()	
31	D-BLAPL/32159/2024	STATE OF ODISHA AULA SANKAR	ARUN KUMAR BUDHIA	KEONJHAR TOWN /408 /2023	
		VS	VS	()	
32	D-BLAPL/32163/2024	STATE OF ODISHA MANOJ SUTAR	RAJIB LOCHAN PATTNAIK	MALKANGIRI /492 /2024	
		VS	VS	()	
33	D-BLAPL/32166/2024	STATE OF ODISHA MANOJ SUTAR	RAJIB LOCHAN PATTNAIK	MALKANGIRI /391 /2024	
		VS	VS	()	
34	D-BLAPL/32169/2024	STATE OF ODISHA RAGHUNATH MAHAKHUDA	RAJIB LOCHAN PATTNAIK	BANIGOCHA /36 /2024	
		VS	VS	()	

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35	D-BLAPL/32171/2024	STATE OF ODISHA KUNAL PARAMANIK VS	RAJIB LOCHAN PATNAIK VS	// NABARANGAPUR TOWN /90 /2024 ()	
36	D-BLAPL/32185/2024	STATE OF ODISHA RAJESH KUMAR PARIDA @ MILON VS	DEEPAK KU SAHOO VS	// NIKIRAI /242 /2024 ()	
37	D-BLAPL/32186/2024	STATE OF ODISHA BIKI @ BIKASH NAIK VS	BIBHUTI BHUSAN SWAIN VS	// TALCHER TOWN /827 /2022 ()	
38	D-BLAPL/32194/2024	STATE OF ODISHA RAKESH KUMAR SAHOO VS	HARISH CHANDRA SAHOO VS	// PATTAMUNDAI /277 /2024 ()	
39	D-BLAPL/32196/2024	STATE OF ODISHA OMKAR MUDULI VS	PUSPAMITRA MOHAPATRA VS	// NEMALO /219 /2022 ()	
40	D-BLAPL/32197/2024	STATE OF ODISHA MAHADEBA BARIHA VS	SATYABRATA PANDA VS	// PAIKMAL /105 /2024 ()	
41	D-BLAPL/32200/2024	STATE OF ODISHA SUNIL RANA VS	SATYABRATA PANDA VS	// PAIKMAL /148 /2024 ()	
42	D-BLAPL/32210/2024	STATE OF ODISHA HEMANTA KISAN VS	SATYABRATA PANDA VS	// SONEPUR /289 /2024 ()	
43	D-BLAPL/32212/2024	STATE OF ODISHA SANJAYA MAHAPATRA VS	HARIPAD MOHANTY VS	// BHANJANAGAR /887 /2024 ()	
44	D-BLAPL/32213/2024	STATE OF ODISHA RAKESH NAIK @ RAKESH KUMAR NAIK @ RAKU NAIK VS	SATYABRATA PANDA VS	// PADAMPUR /168 /2024 ()	
45	D-BLAPL/32220/2024	STATE OF ODISHA KAMAL BADHWANI VS STATE OF ODISHA	SATYABRATA PANDA VS	// PADAMPUR /172 /2024 () //	

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46	D-BLAPL/32221/2024	MALAYA BHOI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	// () //	
47	D-BLAPL/32222/2024	MANU KHAN @ SK. REHMAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	AUL /55 /2010 () //	
48	D-BLAPL/32223/2024	MITHUNU DAS VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	DHAMNAGAR /262 /2023 () //	
49	D-BLAPL/32225/2024	PAPU @ PRIYARANJAN PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWA RANJAN MAHARATHA VS	JODAPADAR /99 /2024 () //	
50	D-BLAPL/32234/2024	PRABHU RANJAN PANDA @ PRAVU RANJAN PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /290 /2024 () //	
51	D-BLAPL/32237/2024	BALARAM MOHALIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SORO /794 /2024 () //	
52	D-BLAPL/32242/2024	SIBA SANKAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /224 /2024 () //	AOD2024000001C202400320
53	D-BLAPL/32245/2024	AKSHAD SHARAD GOSAVI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400142
54	D-BLAPL/32249/2024	BENU @ SUMAN BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /260 /2023 () //	
55	D-BLAPL/32255/2024	RAJU PRADHAN VS UNION OF INDIA (NCB)	SUJATA JENA VS	NCB BHUBANESWAR /4 /2023 () //	
56	D-BLAPL/32257/2024	UTTAM PRADHAN @ KHANDI UTTAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /528 /2024 () //	AOD20240000362C202400027
57	D-BLAPL/32259/2024	JAGANNATH MISHRA @ MUNA	GYANA RANJAN DHAL	PAHALA /409 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/32267/2024	VINOD SINGH	SOUMYA RANJAN DAS	BANDOMUNDA /20 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/32269/2024	KABULI SWAIN	PUSPAMITRA MOHAPATRA	KHUNTUNI /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/32270/2024	HASSAN KHAN	SOUMYA RANJAN DAS	PLANTSITE /100 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/32274/2024	DURUJA NAHAK	ANUPAM DASH	PURUSHOTTAMPUR /238 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/32278/2024	TAPAS KUMAR SAHU	NIRANJAN LENKA	SAHADEV KHUNTA /327 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/32280/2024	LITU DIGAL	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/32281/2024	LAXMIDHAR SAHOO @MANGULU	DEVASHIS PANDA	DHENKANAL TOWN /633 /2024	AOR20220001247C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/32294/2024	SONUL ROUT	SURYAKANTA DWIBEDI	ITAMATI /136 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/32296/2024	ARUNA NAYAK@ARUNA KUMAR NAYAK	PRATAP KUMAR NAYAK	NARASINGHPUR /88 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/32297/2024	DINESH BISOI @ AJAYA	SUSHANTA KUMAR JOSHI	TIKABALI /107 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/32301/2024	SURYAKANTA BARAL	JYOTIRMAYA SAHOO	TANGI /600 /2024	
		VS	VS	()	

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69	D-BLAPL/32303/2024	STATE OF ODISHA BUDSURA @ TARANI AMATYA VS	SUSHANTA KUMAR JOSHI VS	// TIKABALI /107 /2024 ()	
70	D-BLAPL/32306/2024	STATE OF ODISHA BABU@MAHADIP SWAIN VS	UMAKANTA BARIK VS	// RAGHUNATHPALI /468 /2024 ()	
71	D-BLAPL/32308/2024	STATE OF ODISHA KUMAR TAREI VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /414 /2024 ()	
72	D-BLAPL/32314/2024	STATE OF ODISHA T. ANKEYA @ T. ANKAYA VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /72 /2024 ()	
73	D-BLAPL/32319/2024	STATE OF ODISHA M. RAMESH @ MANNAVARAPU RAMESH VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /72 /2024 ()	
74	D-BLAPL/32322/2024	STATE OF ODISHA RAMAKRUSHNA SAHU VS	BISWAJIT RANJAN TRIPATHY VS	// MOHANA /200 /2024 ()	
75	D-BLAPL/32325/2024	STATE OF ODISHA RAJESH SABAR VS	BISWAJIT RANJAN TRIPATHY VS	// R.UDAYAGIRI /138 /2023 ()	
76	D-BLAPL/32330/2024	STATE OF ODISHA LIPUN @ GURU SANKAR AMATYA VS	SUSHANTA KUMAR JOSHI VS	// TIKABALI /107 /2024 ()	
77	D-BLAPL/32336/2024	STATE OF ODISHA BIKI @BHASKAR AGRAWAL VS	DIBYA PRAKASH MISHRA VS	// JHARSUGUDA /334 /2024 ()	AOR20220002454C202400178
78	D-BLAPL/32340/2024	STATE OF ODISHA BABU @JAIRUDDIN SAHA VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /320 /2024 ()	AOR20220002787C202400135
79	D-BLAPL/32345/2024	STATE OF ODISHA ASHOK PATRA VS	MANAS KUMAR CHAND VS	// SAMBALPUR TOWN /118 /2024 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/32346/2024	RAKESH@GOREKHA KARUAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /194 /2024 () //	
81	D-BLAPL/32352/2024	PARAMANANDA DAS VS STATE OF ODISHA	RAKESH BEHERA VS	NCB BHUBANESWAR /9 /2024 () //	
82	D-BLAPL/32357/2024	SUNDERLAL NAG @ NEPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /127 /2024 () //	
83	D-BLAPL/32358/2024	PRUTHIRAJ BAG VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /194 /2024 () //	
84	D-BLAPL/32360/2024	PRAMOD SINGH VS STATE OF ODISHA	ANAND JENA VS	RAJGANGPUR /272 /2024 () //	
85	D-BLAPL/32361/2024	AKASH UPADHYA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /221 /2022 () //	
86	D-BLAPL/32364/2024	MADHUSUDAN KUMAR @ SINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	PATTAPUR (ASKA) /462 /2023 () //	
87	D-BLAPL/32369/2024	TANKADHAR KALO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SONEPUR /289 /2024 () //	
88	D-BLAPL/32370/2024	ADITYA PATTNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT TOWN /214 /2022 () //	
89	D-BLAPL/32372/2024	PADU @ PADMA CHARAM PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	JODAPADAR /99 /2024 () //	
90	D-BLAPL/32379/2024	RAKESH(KARKHAL) VS STATE OF ODISHA	Devasis Mohanty VS	/ /0 () //	
91	D-BLAPL/32387/2024	RAJU @ RAJU BAGRI	ALOK KUMAR KAR	PIPLI /286 /2023	

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		VS	VS	()	
92	D-BLAPL/32392/2024	STATE OF ODISHA MANOJ SUTAR	PRATIK DASH	KALIMELA /168 /2024	
		VS	VS	()	
93	D-BLAPL/32394/2024	STATE OF ODISHA MANOJ SUTAR	PRATIK DASH	KALIMELA /151 /2024	
		VS	VS	()	
94	D-BLAPL/32396/2024	STATE OF ODISHA KISHAN BISOYI @ KISAN	SANTOSH KUMAR MAHANTY	BELLAGUNTHA /315 /2024	
		VS	VS	()	
95	D-BLAPL/32400/2024	STATE OF ODISHA PRAKASH SAMAL	SMRUTI RANJAN ROUT	NISCHINTAKOILI /185 /2024	
		VS	VS	()	
96	D-BLAPL/32408/2024	STATE OF ODISHA P.MADHAB	SATYA NARAYAN MISHRA 4	ANANDAPUR /28 /2024	
		VS	VS	()	
97	D-BLAPL/32412/2024	STATE OF ODISHA M.ASHOK	SATYA NARAYAN MISHRA 4	SOSO /196 /2024	
		VS	VS	()	
98	D-BLAPL/32418/2024	STATE OF ODISHA OM PRAKASH NAIK	TUKUNA KUMAR MISHRA	RAYAGADA G.R.P. /47 /2024	
		VS	VS	()	
99	D-BLAPL/32421/2024	STATE OF ODISHA FAZAL ALI @ FAZAL ALLI @ FAYAZ HUSSAIN	GOREKHANATH DAS	CAPITAL P.S. /57 /2024	
		VS	VS	()	
100	D-BLAPL/32422/2024	STATE OF ODISHA KUNA SAHU	SAROJ KUMAR PADHY	/ /0	
		VS	VS	()	
101	D-BLAPL/32423/2024	STATE OF ODISHA FAZAL ALLI @ FAZAL ALI @ FAYAZ HUSSAIN	GOREKHANATH DAS	CHANDRASEKHARPUR /639 /2023	
		VS	VS	()	
102	D-BLAPL/32424/2024	STATE OF ODISHA BIDYADHAR DAS	DEBARAJ MOHANTY	DELANGA /283 /2024	
		VS	VS	()	

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103	D-BLAPL/32425/2024	STATE OF ODISHA RAMAKANT BEHERA VS	BISWORANJAN SWAIN VS	// UDALA /333 /2023 ()	
104	D-BLAPL/32426/2024	STATE OF ODISHA KANTHESWAR KANHAR VS	SK. ZAFARULLA VS	// MANAMUNDA /314 /2024 ()	
105	D-BLAPL/32427/2024	STATE OF ODISHA RAJA @ RANJIT PATRA VS	SAPAN KUMAR LENKA VS	// CUTTACK SADAR /277 /2024 ()	
106	D-BLAPL/32428/2024	STATE OF ODISHA SANTOSH @ SANTOSH KUMAR MISHRA VS	SURYAKANTA DASH VS	// BOIPARIGUDA /134 /2024 ()	
107	D-BLAPL/32431/2024	STATE OF ODISHA MALLIK SAMIM AKHTAR VS	SATYA PRAKASH SATAPATHY VS	// BADAGODA P.S. /648 /2024 ()	
108	D-BLAPL/32432/2024	STATE OF ODISHA JYOTI RANJAN SAHOO VS	DEBA KUMAR RATH VS	// BHARATPUR PS /641 /2024 ()	
109	D-BLAPL/32433/2024	STATE OF ODISHA MADHUSUDAN BAG VS	BHARAT BHUSAN ROURTRAY VS	// BIJEPUR /86 /2023 ()	
110	D-BLAPL/32435/2024	STATE OF ODISHA PRADIP NAYAK VS	SRIKANTA MAHUNTA VS	// ADVA /88 /2021 ()	
111	D-BLAPL/32437/2024	STATE OF ODISHA MUNTAJU KHAN VS	BHARAT BHUSAN ROURTRAY VS	// JHARSUGUDA /554 /2024 ()	
112	D-BLAPL/32438/2024	STATE OF ODISHA DEEPAK SAHOO VS	BIBHUDATTA PANDA VS	// CHAULIAGANJA /33 /2024 ()	
113	D-BLAPL/32443/2024	STATE OF ODISHA HITESH KUMAR JANI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// BAUNISUNI /141 /2024 () //	

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114	D-BLAPL/32447/2024	DEBRATA GHADEI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KAKATAPUR /214 /2023 () //	
115	D-BLAPL/32449/2024	SIBA SANKAR HARIJAN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	NABARANGAPUR TOWN /216 /2024 () //	
116	D-BLAPL/32451/2024	ATUL PANDIT VS STATE OF ODISHA	BAGANTA KUMAR DAS VS	KULIANA /115 /2024 () //	
117	D-BLAPL/32454/2024	SUSIL BANCHHOR VS STATE OF ODISHA	SAILABALA JENA VS	BARGARH /533 /2024 () //	
118	D-BLAPL/32456/2024	AMIT NAIK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	BRAHMANITARANG /135 /2020 () //	
119	D-BLAPL/32457/2024	PABITRA PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	//0 () //	
120	D-BLAPL/32467/2024	DEV @ DEBA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /170 /2024 () //	
121	D-BLAPL/32471/2024	SABYASACHI PANDA @ SARAT @ SUNIL VS STATE OF ODISHA	SUJATA JENA VS	MUNIGUDA /148 /2008 () //	
122	D-BLAPL/32475/2024	MUCHUMARI CHITTI BABU @ M. CHITT BABU VS STATE OF ODISHA	SATYA PRAKASH SATPATHY VS	CYBER CRIME AND ECONOMIC OFFENCES /111 /2024 () //	
123	D-BLAPL/32476/2024	SANDHYA SAHANI VS KAMINI BEHERA	DEEPAK KUMAR SAHOO VS	NAYAGARH /147 /2015 () //	
124	D-BLAPL/32477/2024	RAJU @ RAJU BAGRI VS STATE OF ODISHA	ALOK KUMAR KAR VS	PIPLI /315 /2023 () //	
125	D-CMAPL/45495/2024	SAROJINI PANDA	ADV.	//	

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		VS	VS	0	
126	D-CMAPL/45567/2024	BIJAYANANADA DWIVEDI		//	
		SUKANTI NAIK	ADV.	//	
		VS	VS	0	
127	D-CMAPL/45653/2024	CHANDRA MUNDA		//	
		KEDARNATH PANDEY	ADV.	//	
		VS	VS	0	
128	D-CMP/45320/2024	REGISTRAR, SAMBALPUR UNIVERSITY, BURLA		//	
		NIRAKAR SABAT	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
129	D-CMP/45467/2024	KNAKA PADHI		//	
		JABEDA BIBI	MAHESWAR MOHANTY	//	
		VS	VS	0	
130	D-CMP/45468/2024	KASAR KHAN		//	
		RAGHUNATH RANA	PRAMODA KUMAR MISHRA	//	
		VS	VS	0	
131	D-CMP/45473/2024	SUMITRA RANA		//	
		ALPANA SAHOO	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
132	D-CMP/45482/2024	SNEHALATA SINGH		//	
		PRAHALLAD PATRA	TRILOCHAN NANDA	//	
		VS	VS	0	
133	D-CMP/45485/2024	LAXMIKANTA PATRA		//	
		MOHANLAL AGARWAL	SOUMYA MISHRA	//	
		VS	VS	0	
134	D-CMP/45488/2024	ARDHENDU SEKHAR RATHA		//	
		KUBER RANA	SOUMYA MISHRA	//	
		VS	VS	0	
135	D-CMP/45525/2024	MUKETSHWAR DASH		//	
		KEDAR CHANDRA MOHANTY	PRAKASH RANJAN BARIK	//	
		VS	VS	0	
136	D-CMP/45554/2024	ANUSUYA MOHANTY		//	
		SHANKERLAL AGARWAL	SOUMYA MISHRA	//	
		VS	VS	0	

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137	D-CMP/45586/2024	ARDHENDU SEKHAR RATHA SATYABRATA DASH VS MONALISHA MISHRA	TUSAR KUMAR MISHRA VS	// // 0	
138	D-CMP/45600/2024	SAKUNTAL DAS @ KHUNITA VS PRAVAT KUMAR BEURA @ KHUNTIA	DEBASHIS NANDA VS	// // 0	
139	D-CMP/45614/2024	DASU SAHU VS JAGANNATH @ JAGA SAHU	DEBASIS TRIPATHY VS	// // 0	
140	D-CMP/45654/2024	RAMAKANTA SAMAL VS PRADYUMNA ROUT	SADASIVA PATRA (1) VS	// // 0	
141	D-CONTC/45289/2024	ABHINNA KUMAR SWAIN @ ABHINNA KU SWAIN VS ASHISH THAKARE, I.A.S., SECY, BOARD OF REVENUE	ADV VS	// // 0	AOR20220001597C202400143
142	D-CONTC/45290/2024	KALPANA DHARUA VS MANOJ SATYAWAN MAHAJAN, I.A.S., COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER	ADV VS	// // 0	AOR20220001293C202400041
143	D-CONTC/45314/2024	DINABANDHU MEHER VS SATYABRATA SAHU, I.A.S,	ADV. VS	// // 0	
144	D-CONTC/45316/2024	KESHAB MAJHI VS SATYABRATA SAHU, I.A.S,	ADV. VS	// // 0	
145	D-CONTC/45319/2024	B.DANDAPANI PATRO VS SARTHAK SARANGI, I.P.S,	ADV. VS	// // 0	
146	D-CONTC/45324/2024	PADMA CHARAN SAHOO VS ANU GARG, IAS	ADV. VS	// // 0	
147	D-CONTC/45325/2024	KAILASH MALLIK VS AMRIT RUTURAJ, IAS	ADV. VS	// // 0	

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148	D-CONTC/45326/2024	KRUPASINDHU PADHI VS ANU GARG, IAS	ADV. VS	// () //	
149	D-CONTC/45332/2024	MUKESH BHOI VS SUMER SINGH, INSPECTOR-CUM-ENQUIRY OFFICER, RPF	ADV. VS	// () //	
150	D-CONTC/45346/2024	RAMESH CHANDRA JHANKAR VS ANU GARG, IAS	ADV. VS	// () //	
151	D-CONTC/45350/2024	MADHUSUDAN BEHERA VS ANU GARG, IAS	KRISHNA CHANDRA SAHU VS	// () //	
152	D-CONTC/45386/2024	SUBHANKAR DAS VS PROF. SABITA ACHARYA, VC UTKAL UNIVERSITY	DILLIP KUMAR MOHAPATRA VS	// () //	
153	D-CONTC/45404/2024	MANMOHAN SAHOO VS ARABINDA KUMAR PADHEE, PRINCIPAL SECY, AGRICULTURE AND FARMERS EMPOWERMENT DEPTT	MANAS PATI VS	// () //	AOR20220001535C202400113
154	D-CONTC/45406/2024	KUMUDINI MISHRA VS BANASHREE MALLICK, SECRETARY, PURI NIMAPARA CENTRAL CO-OPERATIVE BANK LTD.I	PRAMOD KISHORE CHAND VS	// () //	
155	D-CONTC/45413/2024	SABITA BARIK VS YAMINI SARANGI, STATE PROJECT DIRECTOR, OSEPA	ADV VS	// () //	AOD20240000001C202400330
156	D-CONTC/45422/2024	JYOTSNA PANIGRAHI VS PREM CHAND CHOUDHURY, DIRECTOR, AGRICULTURE AND FOOD PRODUCTION	ADV VS	// () //	AOR20220001535C202400114
157	D-CONTC/45427/2024	BINAYA KUMAR JENA VS SUSHIL KUMAR LOHANI, SECY, PANCHAYATI RAJ AND DRINKINGWATER DEPTT	ADV VS	// () //	AOR20220001535C202400115
158	D-CONTC/45433/2024	GADADHAR CHINDA VS PREM CHAND CHOUDHURY, DIRECTOR AGRICULTURE AND FOOD PRODUCTION	ADV VS	// () //	AOR20220001535C202400116
159	D-CONTC/45438/2024	AMARESH DAS	DEORANJAN KUMAR SINGH, I.A.S,	//	

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		VS	VS	0	
160	D-CONTC/45474/2024	DEORANJAN KUMAR SINGH, I.A.S, BENUDHAR SAMAL	ADV.	//	
		VS	VS	0	
161	D-CONTC/45477/2024	SALINI PANDIT, IAS RABINDRA NATH PANDA	ADV.	//	
		VS	VS	0	
162	D-CONTC/45484/2024	SALINI PANDIT, IAS SUDAM CHANDRA MISHRA	ADV.	//	
		VS	VS	0	
163	D-CONTC/45486/2024	SALINI PANDIT, COMM.-CUM-SECY, SCHOOL AND MASS EDUCATION BIJAYA KUMAR DAKUA	ADV.	//	
		VS	VS	0	
164	D-CONTC/45487/2024	SALINI PANDIT, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA BHARAT CHARAN NAYAK	ADV.	//	
		VS	VS	0	
165	D-CONTC/45489/2024	SALINI PANDIT, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA PRABHAT KUMAR TRIPATHY	ADV.	//	
		VS	VS	0	
166	D-CONTC/45490/2024	SALINI PANDIT, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA SUDHIR KUMAR NAYAK	ADV.	//	
		VS	VS	0	
167	D-CONTC/45492/2024	SALINI PANDIT, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA BAILADU CHOUDHURY	ADV.	//	
		VS	VS	0	
168	D-CONTC/45494/2024	SALINI PANDIT, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA TAPAN KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
169	D-CONTC/45509/2024	DATTATRAYA BHAUSAHEB SHINDE, IAS B.V. ASHOK ACHARI	ANJAN KUMAR JENA	//	
		VS	VS	0	
		SANTOSH KUMAR, CHIEF MANAGER-CUM-AO, UCO BANK		//	
170	D-CONTC/45515/2024	GANESWAR SAHOO	ADV.	//	
		VS	VS	0	

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171	D-CONTC/45523/2024	ANSUMAN SATAPATHY, OAS KUNI PRADHAN VS DEORANJAN KUMAR SINGH, IAS	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	
172	D-CONTC/45528/2024	KUMARI PANDA VS ANU GARG, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
173	D-CONTC/45531/2024	UMAKANTA RANA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //	
174	D-CONTC/45570/2024	FAKIR ALI KHAN VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV. VS	// 0 //	
175	D-CONTC/45601/2024	BAIRAGI CHARAN NAYAK VS RAJALAXMI NAYAK, ZONAL COMMISSIONER, BMC	ADV. VS	// 0 //	
176	D-CONTC/45606/2024	BIJAYA KUMAR AGARWALLA VS SUBHAM SAXENA, IAS	ADV. VS	// 0 //	
177	D-CONTC/45612/2024	UTTAM KUMAR MAHAPATRA VS SUSHANTA DAS, DIRECTOR SECONDARY EDUCATION	ADV. VS	// 0 //	
178	D-CONTC/45615/2024	BIDYUTLATA ROUT VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //	
179	D-CONTC/45619/2024	BHARATI MAHANTA VS VISHAL SINGH, COLLECTOR	ADV. VS	// 0 //	
180	D-CONTC/45625/2024	PRAMOD KUMAR BARIK VS GAURAV SHIVAJI ISALWAR, COLLECTOR-CUM- CHIEF EXECUTIVE OFFICER	ADV. VS	// 0 //	
181	D-CONTC/45628/2024	BIDYADHAR PRADHAN VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY S. AND M.E DEPTT.	ADV VS	// 0 //	AOD20220003080C202400030

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182	D-CONTC/45631/2024	PURNA CHANDRA BHAINSAL VS GAURAV SHIVAJI ISALWAR, COLLECTOR-CUM- CHIEF EXECUTIVE OFFICER	ADV. VS	// ()	
183	D-CONTC/45638/2024	BRAJA SUNDER RATH VS ASWATHY S., IAS	SHASHI BHUSAN JENA VS	// ()	
184	D-CRLA/32099/2024	CHITTARANJAN PANIGRAHI VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BERHAMPUR /127 /2024 ()	AOR20220001087C202400088
185	D-CRLA/32175/2024	BAHANAPATI BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HINJILI (ASKA) /141 /2022 ()	
186	D-CRLA/32219/2024	BADI MUKUDU VS STATE OF ODISHA	S.S.RAY (2) VS	MARINE PS AT ARJIPALLI /36 /2021 ()	
187	D-CRLA/32233/2024	DEBARAJ DIGAL VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	GOCHHAPADA /26 /2023 ()	
188	D-CRLA/32273/2024	SUSANTA HATI VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	BOLANGIR SADAR /137 /2021 ()	
189	D-CRLA/32279/2024	MANOJ BAGHA VS STATE OF ODISHA	SUJATA JENA VS	/ /0 ()	
190	D-CRLA/32286/2024	HAGRU @ BENUDHAR BHAINSA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KUCHINDA /7 /2021 ()	
191	D-CRLA/32293/2024	DILESWAR @ DILE KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KUCHINDA /7 /2021 ()	
192	D-CRLA/32333/2024	SANSAI RANDHARI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KOSAGUMUDA /170 /2017 ()	
193	D-CRLA/32342/2024	ASHOK MALLIK	DEEPAK KU SAHOO	PATKURA /171 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLA/32354/2024	PRASANT BAGAR	SATRUGHNA DASH (A)	JAMANKIRA /32 /2022	AOR20220001212C202400005
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLA/32367/2024	SANKAR HEMRAM @ MUNDA @ BEDA MUNDA	LAXMINARAYAN PATEL	DHANUPALI /89 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLA/32378/2024	RAMAKANTA MAJHI@KALIA	SAMVIT MOHANTY	KUJANGA /119 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLA/32385/2024	CHHABI NAYAK	SATYABRATA PANDA	NIHALPRASAD /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMA/32272/2024	BHAKTA BANDHU MISHRA	PUSPAMITRA MOHAPATRA	SONEPUR /82 /1998	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/32104/2024	MANTU @ BISWARANJAN DAS @ NAYAK	PRABIR KUMAR RAY	BINJHARPUR /189 /1996	AOR20230000820C202400031
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/32105/2024	SINA GARNAIK @ SANJAY GARNAIK @ BABULA GADINIA	ADARSH CHARAN PATRA	BANARAPAL /75 /2014	AOR20220000753C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/32110/2024	CHINMAYA KUMAR SAHU	BIPLABA P.B. BAHALI	BALLIGUDA /44 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/32138/2024	BRAHMANANDA SETHI	NIRAJ KUMAR SETHI	KHUNTUNI /164 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/32151/2024	VIVEK P	RAJIB LOCHAN PATTNAIK	ORKEL /114 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/32177/2024	RASABIHARY DASH	DEVASHIS PANDA	BALLIGUDA /188 /2019	AOR20220001247C202400008
		VS	VS	()	

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205	D-CRLMC/32178/2024	STATE OF ODISHA JYOTISANKARA SAHOO @ JYOTISANKARA SAHOO VS	DIPANKAR ACHARYA VS	// TUMUSINGA /50 /2021 ()	
206	D-CRLMC/32183/2024	STATE OF ODISHA SIDHESWAR HEMBRAM VS	JAGAJIT PANDA VS	// //0 ()	
207	D-CRLMC/32198/2024	MITA HEMBRAM RAJALAXMI MOHANTY VS	PRASHANTA KUMAR NAYAK VS	// //0 ()	
208	D-CRLMC/32228/2024	ANUP KUMAR DAS SAMANTA DIGAL @ SAMANT DIGAL VS	ABHAS MOHANTY VS	// GOCHHAPADA /106 /2023 ()	
209	D-CRLMC/32239/2024	STATE OF ODISHA KUNA DAS VS	RONALISHA PRADHAN VS	// //0 ()	
210	D-CRLMC/32244/2024	STATE OF ODISHA SANTOSH SETHI VS	AMITAV TRIPATHY VS	// DASPALLA /70 /2015 ()	
211	D-CRLMC/32248/2024	STATE OF ODISHA NILAMADHAB PATRA@NEELA PATRA VS	ANJAN KUMAR BISWAL VS	// UDALA /166 /2024 ()	
212	D-CRLMC/32253/2024	STATE OF ODISHA ASISH KUMAAR MUKHI VS	DILLIP KUMAR RAY VS	// PURIGHAT /269 /2022 ()	
213	D-CRLMC/32256/2024	STATE OF ODISHA SALYADU ANIL KUMAR DORA VS	PUSPAMITRA MOHAPATRA VS	// PATTAPUR (DIGAPAHANDI) /182 /2020 ()	
214	D-CRLMC/32261/2024	STATE OF ODISHA BISWA PRAKASH SHRAMA VS	BASUDEV PUJARI VS	// //0 ()	
215	D-CRLMC/32262/2024	SUSHREE SANGITA BARIK SANJAYA KUMAR BARIK VS	TIRTH KUMAR SAHU VS	// BHADRAK TOWN /101 /2017 ()	
		STATE OF ODISHA		//	

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216	D-CRLMC/32264/2024	SRIDHAR GHADEI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BHADRAK TOWN /133 /2017 () //	
217	D-CRLMC/32268/2024	NITYANANDA BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /28 /2018 () //	AOR20220003422C202400085
218	D-CRLMC/32277/2024	RAKESH SAHU VS STATE OF ODISHA	LIPAN KUMAR PRADHAN VS	// () //	AOD20220004458C202400004
219	D-CRLMC/32282/2024	ARJUNA PALATASINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /276 /2022 () //	
220	D-CRLMC/32283/2024	CHANDRA SEKHAR THAKUR VS STATE OF ODISHA	MANMEET SINGH ARORA VS	SONEPUR /210 /2023 () //	
221	D-CRLMC/32300/2024	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	//0 () //	
222	D-CRLMC/32305/2024	BRAJABANDHU DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /140 /2023 () //	
223	D-CRLMC/32309/2024	BHIMSEN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SEMILLIGUDA /33 /2020 () //	
224	D-CRLMC/32316/2024	ABINASH BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	GONDIA /280 /2024 () //	
225	D-CRLMC/32331/2024	CHANDRAKANTA DAS VS STATE OF ODISHA	DHANANJAYA NAYAK VS	CHAMAKHANDI /37 /2024 () //	
226	D-CRLMC/32335/2024	RAJIB JAGADEV @ JAGDEV VS STATE OF ODISHA	SANJIT MISHRA VS	//0 () //	
227	D-CRLMC/32337/2024	BABULI SETHI	SANJIT MISHRA	DASPALLA /70 /2015	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMC/32343/2024	AJIT KUMAR ROUT @ JITU	KASHINATH PATTANAİK	KHARABEL NAGAR P.S. /184 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMC/32374/2024	DR. SUBHAKANTA CHOUDHURY	BHARAT BHUSAN ROUSTRAY	TANGARPALI /112 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMC/32382/2024	SIMANCHAL GOUDA @ SIMA	BIJAY KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMP/32204/2024	CHHITA RANJAN ROUT	PRAVAT KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMP/32214/2024	CUTTACK SARASWATA SANGHA, CUTTACK	NIROD KUMAR SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMP/32271/2024	BADRINARAYAN DUTTA	SWAPNIL ROY	/ /	AOR20220001600C202400072
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMP/32275/2024	JAGANNATH SAHU	ASHOK KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLMP/32313/2024	BABITA PATTNAİK @ BABITA PATTANAİK	ABHIMANYU PARIDA	/ /0	
		VS	VS	()	
		PRADEEP KUMAR MOHANTY @ BULU		//	
236	D-CRLMP/32320/2024	ARNAPURNA MALLİK	ASISH KUMAR RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLMP/32326/2024	BRAJENDRA KUMAR ROUT	TUSAR KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLMP/32349/2024	BHAGIRATHI DAS	PARSURAM PANDA	NAİKANI-DIHI /220 /2024	
		VS	VS	()	

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239	D-CRLMP/32362/2024	STATE OF ODISHA DAMBARUDHAR NAHAK VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202400014
240	D-CRLMP/32388/2024	STATE OF ODISHA KAUSALYA DAS VS	BICHITRA NARAYANA SATAPATHY VS	// //0 ()	
241	D-CRLMP/32419/2024	STATE OF ODISHA RINA PANDA@REENA PANDA VS	DURGA PRASANNA TRIPATHY VS	// //0 ()	
242	D-CRLREV/32141/2024	STATE OF ODISHA BALAKRUSHNA SAHU VS	MAHES DAS VS	// //0 ()	BALLIGUDA /31 /2003
243	D-CRLREV/32144/2024	STATE OF ODISHA TRAILOKYANATHA PANIGRAHI VS	MAHES DAS VS	// //0 ()	DARINGBADI /48 /2024
244	D-CRLREV/32192/2024	STATE OF ODISHA JITENDRA SAHU VS	DEEPAK KU SAHOO VS	// //0 ()	
245	D-CRLREV/32246/2024	STATE OF ODISHA BABJI BHIMASINGI @ BHIMASINGI BABJI VS	PRASANNA KUMAR MISHRA VS	// //0 ()	GUNUPUR /162 /2022
246	D-CRLREV/32321/2024	STATE OF ODISHA KRUSHNA BIHARI VS	JNYANANDA PANDA VS	// //0 ()	JUNAGARH /91 /2011
247	D-CRLREV/32356/2024	STATE OF ODISHA PRASANTA KUMAR BHANJDEO@PRASANTA KUMAR BHANJDEO VS	PRASANTA KUMAR MISHRA VS	// //0 ()	
248	D-CRLREV/32380/2024	HIRA HANSDAH SHRADHANJALI BEHERA VS	RAJAT KUMAR PANDA VS	// //0 ()	
249	D-CRLREV/32397/2024	DIRECTORATE OF ENFORCEMENT,GOI, BBSR URMILA DAS VS K.MURALI	JANAKI KANTA MAHAPATRA VS	// //0 () //	

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250	D-FAO/45283/2024	AMIT BILUNG VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
251	D-FAO/45292/2024	MANAS KUMAR MALLIK @ MANAS KU. MALLICK VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
252	D-FAO/45299/2024	KANHU CHARAN SAMAL VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
253	D-FAO/45450/2024	THE D.M, M/S ORIENTAL INSURANCE CO. LTD., ROURKELA VS AJIT KUMAR BEHERA	RAJENDRA KUMAR SWAIN VS	// 0 //	
254	D-FAO/45656/2024	MANAGER, M/S. ORIENTAL INSURANCE CO.LTD., KHURDA VS RAMESH CHANDRA SAHOO	ABDUL MALIK KHAN VS	// 0 //	
255	D-FAO/45681/2024	MANAGER(T.P. HUB), M/S NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS BASANTA KUMAR PANIGRAHI	ADARSH KUMAR VS	// 0 //	
256	D-ITA/45344/2024	SCAN ISPAT LTD (AAJCSO967Q) VS DEPUTY COMMISSIONER OF INCOME TAX,ROURKELA	AMRITA PANDA VS	// 0 //	
257	D-MACA/45322/2024	M/S NATIONAL INSURANCE COMPANY CO. LTD., CUTTACK VS RAJANI JENA	UNNAYAK BEHARI DAS VS	// 0 //	
258	D-MACA/45329/2024	MINATI MANDAL VS SHOKEN KHAN	SATYABHUSAN DAS VS	// 0 //	
259	D-MACA/45454/2024	D.VASUDEV VS POLLUTECH ENGINEERING, KHURDA	DHANANJAYA MUND VS	// 0 //	
260	D-MACA/45470/2024	TEJASMAN NAYAK VS D.G. OF POLICE, CUTTACK	BISHNU BRATA SINGH VS	// 0 //	
261	D-MACA/45496/2024	SANDHYARANI PRADHAN	JEEVANJYOTI MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-MACA/45497/2024	PRABHASINI ROUT SANDHYARANI PRADHAN	JEEVANJYOTI MOHANTY	//	
		VS	VS	0	
263	D-MACA/45512/2024	PRABHASINI ROUT THE D.M., NATIONAL INSURANCE CO. LTD., CUTTACK	JOY DASMOHAPATRA	//	
		VS	VS	0	
264	D-MACA/45674/2024	MAYADHAR BARIK D.M., NEW INDIA ASSURANCE CO.LTD.,SUNDARGARH	RAMDAM ALI KHAN	//	
		VS	VS	0	
265	D-MATA/45387/2024	JAY @ JANMEJAYA BHOI MADHUSUDAN PRADHAN	MAHESWAR MOHANTY	//	
		VS	VS	0	
266	D-MATA/45480/2024	PRAJNYA SUCHISMITA GAVARA KALYANI	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
267	D-MATA/45491/2024	JOGI BALAKRISHNA KUMAR PANDA	DHARMENDRA SETHY	//	
		VS	VS	0	
268	D-MATA/45577/2024	SUCHISMITA ACAHRYA ANKITA KAR	BIKRAM CHANDRA GHADAI	//	
		VS	VS	0	
269	D-MATA/45589/2024	SHIVANKIT DAS PRIYANKA PRIYADARSHANI KAR	ARUPA NANDA DAS	//	
		VS	VS	0	
270	D-MATA/45609/2024	BISWAJIT SAMAL JOGAMAYA PATI	SASANKA SEKHAR SATAPATHY	//	
		VS	VS	0	
271	D-RPFAM/45463/2024	SATYAJIT PADHI SHAIKH REHANA	SARBESWAR BEHERA	//	
		VS	VS	0	
272	D-RPFAM/45545/2024	AZIZ KHAN CHITTARANJAN PATRA	JANMEJAYA RAY	//	
		VS	VS	0	

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273	D-RPFAM/45555/2024	SANGHAMITRA BEHERA RABINARAYAN PARIDA VS JAYANTI PARIDA	MANAS KUMAR CHAND VS	// // 0	
274	D-RPFAM/45594/2024	SAILESH KUMAR PATTANAYAK VS SOUMYALAGNA PATTNAYAK	DEBARAJ MOHANTY VS	// // 0	
275	D-RSA/45396/2024	HARINARAYAN BHOI VS RANJANA MOHANTY	MAHESWAR MOHANTY VS	// // 0	
276	D-RSA/45440/2024	MURALIDHAR SAMAL VS SARATA CHANDRA ROUT	SARAT CHANDRA SAMAL VS	// // 0	
277	D-RSA/45478/2024	GUNANIDHI SETH VS THAKUR CHARAN MEHER	SOUMYA MISHRA VS	// // 0	
278	D-RSA/45591/2024	PRAMOD CHANDRA NANDA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// // 0	
279	D-RSA/45617/2024	SEBAK CHANDRA SAHU VS MAHI PENTHEI	GOPAL KRUSHNA MOHANTY VS	// // 0	
280	D-RSA/45621/2024	DILLIP DALAI VS RAJKISHORE LIMA@DALAI	RABINDRANATH PRUSTY VS	// // 0	
281	D-RSA/45636/2024	ACHIN KUMAR GHOSAL VS THE SECRETARY, ODISHA HOUSING BOARD, BBSR	ANKITA MUKHERJI VS	// // 0	
282	D-RVWPET/45318/2024 RVWPET/257/2024	ASHOK KUMAR SWAIN VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// // 0	
283	D-RVWPET/45400/2024	GAYATRI INSTITUTE OF SCIENCE AND TECHNOLOGY VS STATE OF ODISHA	GORAY PRAKASH JENA VS	// // 0	

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284	D-RVWPET/45544/2024	KANHU CHARAN BARIK VS COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// ()	
285	D-RVWPET/45551/2024	KANHU CHARAN BARIK VS COLLECTOR AND DIST.MAGISTRATE, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// ()	
286	D-RVWPET/45559/2024	PANKAJ KUMAR DHADA VS RAMAMANI ROUT	MANAS KUMAR SWAIN VS	// ()	
287	D-RVWPET/45605/2024	CHIEF EXECUTIVE OFFICER-IN-CHARGE, THE URBAN CO-OPERATIVE SOCIETY, CUTTACK VS PRAKASH KUMAR MOHAPATRA	MAHESH KUMAR MOHANTY VS	// ()	
288	D-RVWPET/45668/2024	HARISANKAR SAHOO VS BABRUBAHAN SAHU	UMA CHARAN MISHRA VS	// ()	
289	D-TRP(C)/45401/2024	ANITA PATRA VS RAJKISHORE NAYAK	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202400141
290	D-TRP(C)/45627/2024	PUNAM CHINDRA VS KAMLESWAR SARAF	BHARAT BHUSAN ROURAY VS	// ()	
291	D-TRPCRL/32302/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	//0 ()	
292	D-TRPCRL/32328/2024	AKRURA CHARAN SETHI VS SASMITA SETHY	ABHIJIT DAS VS	JAGATSINGPUR /250 /2019 ()	
293	D-WA/45362/2024	STATE OF ODISHA VS HEMANTA KUMAR SARANGI	SANGRAM KESHARI JENA,A.G.A. VS	// ()	LOD20240000172C202400244
294	D-WA/45368/2024	STATE OF ODISHA VS RAMA CHANDRA DAS	DEBASIS NAYAK, A.G.A. VS	// ()	LOD20240000200C202400173
295	D-WA/45370/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000200C202400172

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		VS	VS	()	
296	D-WA/45371/2024	SACHIDANANDA ROUT STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400245
		VS	VS	()	
297	D-WA/45388/2024	JOGESH CHANDRA SWAIN STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A.	//	LOD20240000194C202400196
		VS	VS	()	
298	D-WA/45389/2024	PUSPITA DORA STATE OF ODISHA	DEBASIS NAYAK,A.G.A.	//	LOD20240000172C202400246
		VS	VS	()	
299	D-WA/45392/2024	GAJENDRA NATH BARIK CHIEF EXECUTIVE,ODISHA RENEWABLE ENERGY DEVELOPMENT AUTHORITY, BBSR	DEVILOKESH MISHRA, BBSR	//	
		VS	VS	()	
300	D-WP(C)/45280/2024 WP(C)/26622/2024	PARESH KU.SASMAL SUMITA NAIK	AVIJIT PATNAIK	//	
		VS	VS	()	
301	D-WP(C)/45281/2024	STATE OF ODISHA BIKRAM KESHARI SAHOO	SRINIVAS MOHANTY	//	AOR20230000802C202400029
		VS	VS	()	
302	D-WP(C)/45282/2024	STATE OF ODISHA BASANTA KUMAR SAHU	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202400174
		VS	VS	()	
303	D-WP(C)/45284/2024	STATE OF ODISHA PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL	SIDHARTH PRASAD DAS	//	AOR20220001597C202400144
		VS	VS	()	
304	D-WP(C)/45285/2024 WP(C)/26639/2024	ODISHA INFORMATION COMMISSION ZOBEDA BIBI	NIRANJAN LENKA	//	
		VS	VS	()	
305	D-WP(C)/45286/2024 WP(C)/26672/2024	STATE OF ODISHA SYED KHILKAT ALLI	NIRANJAN LENKA	//	
		VS	VS	()	
306	D-WP(C)/45287/2024	STATE OF ODISHA CHANDRAMANI BEHERA	SURYAKANTA PALAI	//	AOR20220004106C202400025
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/45288/2024	KANAK LATA MAHALIK @ MALLICK	UNMESH CHANDRA JENA	//	
	WP(C)/26637/2024	VS	VS	0	
		STATE OF ODISHA		//	
308	D-WP(C)/45291/2024	SK. IBRAHIM	NIRANJAN LENKA	//	
	WP(C)/26657/2024	VS	VS	0	
		STATE OF ODISHA		//	
309	D-WP(C)/45293/2024	MOHAMMED ANISH	NIRANJAN LENKA	//	
	WP(C)/26659/2024	VS	VS	0	
		STATE OF ODISHA		//	
310	D-WP(C)/45294/2024	SANTOSH KUMAR SEN	PRABHAT KUMAR PRAHARAJ	//	
		VS	VS	0	
		ADDITIONAL CHIEF SECRETARY , GOVT OF ODISHA		//	
311	D-WP(C)/45295/2024	G.D. B.ED. COLLEGE(SE), PATTAMUNDAI, KENDRAPARA	ALOK KUMAR MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
312	D-WP(C)/45296/2024	KUSUM DEEP	SHANTI PRAKASH MOHANTY	//	
	WP(C)/26627/2024	VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/45297/2024	JASOBANT SAHOO	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
314	D-WP(C)/45298/2024	BIKASH SETHI	ALOK KUMAR PANDA	//	
	WP(C)/26633/2024	VS	VS	0	
		STATE OF ODISHA		//	
315	D-WP(C)/45300/2024	BIKRAM KESHARI SAHOO	SRINIVAS MOHANTY	//	AOR20230000802C202400031
		VS	VS	0	
		STATE OF ODISHA		//	
316	D-WP(C)/45301/2024	BALGOPAL DAS	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
317	D-WP(C)/45302/2024	USHASI NAYAK	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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318	D-WP(C)/45303/2024 WP(C)/26629/2024	SUKANTI SETHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
319	D-WP(C)/45304/2024	MINAKSHI ROUT VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202400004
320	D-WP(C)/45305/2024	MINAKSHI ROUT VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202400003
321	D-WP(C)/45306/2024	UMESH CHANDRA KHATAI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	
322	D-WP(C)/45307/2024	HRUSHIKESH JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400071
323	D-WP(C)/45308/2024 WP(C)/26677/2024	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
324	D-WP(C)/45309/2024	BHARTTRUHARI SAHU VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
325	D-WP(C)/45310/2024 WP(C)/26632/2024	MAHENDRA TIADI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
326	D-WP(C)/45311/2024	SUNITA BISSOYI VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //	
327	D-WP(C)/45312/2024 WP(C)/26704/2024	NIBEDITA NAYAK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
328	D-WP(C)/45313/2024	ARAT SAHU VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
329	D-WP(C)/45315/2024	SALIM KHAN	BIPLABA P.B. BAHALI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/45317/2024	RAMESH KUMAR PRUSTY	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
331	D-WP(C)/45321/2024	BAIDHAR BHATTA	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/45323/2024	KAILASH CHANDRA GURU	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/45327/2024	ASHOK KUMAR JENA	P RAMAKRISHNA PATRO	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE BERHAMPUR DIVISION, BERHAMPUR			
334	D-WP(C)/45328/2024	MONALISHA SAMAL	RAMESH CH. BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/45330/2024	AISHWARIYA MOHNATY	GOPINATH MISHRA	//	
	WP(C)/26686/2024	VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/45331/2024	JAYANTI MAJHI	MANAS KUMAR CHAND	//	
	WP(C)/26648/2024	VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/45333/2024	KRUSHNA CHANDRA MUDULI	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ORISSA		//	
338	D-WP(C)/45334/2024	MAKARA MANDOI	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/45335/2024	JUDHISTIR THANAPATI	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/45336/2024	DAITARI GADTIYA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	

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341	D-WP(C)/45337/2024	STATE OF ODISHA KALYANI PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// // 0	
342	D-WP(C)/45338/2024	STATE OF ODISHA BIGHNARAJ PUTEL VS	AKSHAYA KUMAR SAHOO VS	// // 0	
343	D-WP(C)/45339/2024	STATE OF ORISSA BHAGABAN KALSAI VS	AKSHAYA KUMAR SAHOO VS	// // 0	
344	D-WP(C)/45340/2024	STATE OF ODISHA RATAN NAIK VS	AKSHAYA KUMAR SAHOO VS	// // 0	
345	D-WP(C)/45341/2024	STATE OF ODISHA RADHAKANTA NAG VS	AKSHAYA KUMAR SAHOO VS	// // 0	
346	D-WP(C)/45342/2024	STATE OF ORISSA GAURA CHANDRA BARIK VS	AKSHAYA KUMAR SAHOO VS	// // 0	
347	D-WP(C)/45343/2024	STATE OF ODISHA NEHA JAISWAL VS	ARUN KUMAR PATRA VS	// // 0	
348	D-WP(C)/45345/2024	STATE OF ODISHA RASHMITA PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0	
349	D-WP(C)/45347/2024	STATE OF ODISHA M/S. SAI PARENTERALS LTD, HYDERABAD VS	SUDEEP KUMAR SARANGI VS	// // 0	
350	D-WP(C)/45348/2024 WP(C)/26626/2024	STATE OF ODISHA BABU LOKNATH JENA VS	SATYABRATA MOHANTY VS	// // 0	
351	D-WP(C)/45349/2024	STATE OF ODISHA UPASEE THAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // 0 //	

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352	D-WP(C)/45351/2024	MAHANA BHUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
353	D-WP(C)/45352/2024	M/S GARGSON PROPERTIES PVT, LTD, KHURDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
354	D-WP(C)/45353/2024	BIBHUTI BHUSAN KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
355	D-WP(C)/45354/2024	TIKEMAN RAI @ DHARUA VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //	
356	D-WP(C)/45355/2024	NARAYAN THAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
357	D-WP(C)/45356/2024	SNEHANJALI MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
358	D-WP(C)/45357/2024	DEBAR MAHAKUD @ MAHAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
359	D-WP(C)/45358/2024	SUMATI SETH VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //	
360	D-WP(C)/45359/2024	BISWA BHUSAN PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
361	D-WP(C)/45360/2024	KABITA MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
362	D-WP(C)/45361/2024 WP(C)/26687/2024	DR. SAI APARNA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //	
363	D-WP(C)/45363/2024	SUDAM BAGARTY	AKSHAYA KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/45364/2024	RAJ KISHORE CHHATRIA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/45365/2024	M/S FORTUNE SPIRIT LTD., BBSR	ARUN KUMAR PATRA	//	
	WP(C)/26665/2024	VS	VS	0	
		AUTHORIZED OFFICER, IDBI BANK, LTD., BBSR		//	
366	D-WP(C)/45366/2024	CHAMARU DHARUA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/45367/2024	BHAGBAN DHARUA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/45369/2024	TEJARAJ DHARUA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/45372/2024	TRUTIYA BHUE	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/45373/2024	DALAGANJAN SAHU	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/45374/2024	ASHARAM BAGARTY	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/45375/2024	BHIMA GADTIA @ GADTYA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
373	D-WP(C)/45376/2024	BUDU SAHU	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/45377/2024	MADHUSUDAN BUDEK @ BUDAK	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/45378/2024	STATE OF ORISSA SAMARENDRA CHOUDHURY VS	BIBHU PRASAD DAS VS	// // 0	
376	D-WP(C)/45379/2024	STATE OF ODISHA BISWAJIT MISHRA VS	RAJIB LOCHAN PATNAIK VS	// // 0	
377	D-WP(C)/45380/2024	THE JUDGE FAMILY COURT, JAGATSINGHPUR GAUTAM CHANDAN VS	AKSHAYA KUMAR SAHOO VS	// // 0	
378	D-WP(C)/45381/2024	STATE OF ORISSA BISHNU MARAPOCHI VS	AKSHAYA KUMAR SAHOO VS	// // 0	
379	D-WP(C)/45382/2024	STATE OF ORISSA RABI JANI VS	RAJIB LOCHAN PATNAIK VS	// // 0	
380	D-WP(C)/45383/2024	STATE OF ODISHA DURGAMADHAB TRIPATHY VS	GOKULANANDA SAHU VS	// // 0	
381	D-WP(C)/45384/2024	STATE OF ODISHA KRUSHNA CHANDRA MISHRA VS	AKSHAYA KUMAR SAHOO VS	// // 0	
382	D-WP(C)/45385/2024	STATE OF ORISSA BAMAN PRADHAN VS	SAKTIDHARA MISHRA VS	// // 0	
383	D-WP(C)/45390/2024	STATE OF ODISHA SOMANATH MALLICK VS	SAKTIDHARA MISHRA VS	// // 0	
384	D-WP(C)/45391/2024	STATE OF ODISHA M/S SAINIK MINING ALLIED SERVICES LIMITED VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0	
385	D-WP(C)/45393/2024	COMMISSIONER FOR EMPLOYEES COMENSATION CUM DIVISIONAL LABOUR COMMISSIONER RATIKANTA SAMANTARAY VS	AJAYA KUMAR MOHARANA VS	// // 0	
		AUTHORIZED OFFICER, IDBI BANK LTD., BBSR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/45394/2024	TANKADHAR BEHERA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
387	D-WP(C)/45395/2024	RAJANIBALA CHAKRABARTY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
388	D-WP(C)/45397/2024	RATIKANTA SAMANTARAY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
389	D-WP(C)/45398/2024	JAGAMANI MOHANTY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
390	D-WP(C)/45399/2024	MEGHU MALLICK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
391	D-WP(C)/45402/2024	HIRALAL NAIK VS DISTRICT AND SESSION JUDGE, NUAPADA	SATYA NARAYAN MISHRA 4 VS	// 0 //	
392	D-WP(C)/45403/2024	SUBRAT PRIYADARSHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
393	D-WP(C)/45405/2024	SUDIP KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
394	D-WP(C)/45407/2024	TINNY DAS VS THE MANAGER (ELECTRICAL), TPCODL, C.D.D-II, CUTTACK	BASUMATI PRADHAN VS	// 0 //	
395	D-WP(C)/45408/2024	ISPAT LABOUR UNION, ROURKELA VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
396	D-WP(C)/45409/2024	JAYASHREE TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
397	D-WP(C)/45410/2024	SANTOSH KUMAR MOHANTA	MANAS PATI	//	AOR20220001535C202400112

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/45411/2024	BUDEI @ BUDU MURMU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/45412/2024	JAYA RAM BEHERA @ DAS	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/45414/2024	SANTANU KUMAR PRADHAN	UMAKANT SAHOO	//	AOD20240000001C202400328
		VS	VS	()	
		THE REGISTRAR OF CO-OPERATIVE SOCIETIES, ODISHA		//	
401	D-WP(C)/45415/2024	HEMDAR HEMBRAM	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/45416/2024	SUSANTA KUMAR ROUT	UMAKANT SAHOO	//	AOD20240000001C202400326
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/45417/2024	BANAMALI OJHA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, BHADRAK		//	
404	D-WP(C)/45418/2024	BHAGABAN CHANDRA HEMBRAM	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/45419/2024	MANJULATA TARAI	UMAKANT SAHOO	//	AOD20240000001C202400327
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/45420/2024	BHAIRABA CHANDRA SAHU	SUSANTA KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/45421/2024	MANOJ KUMAR PATI	NRUSINGH CH. ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/45423/2024	SIBA NAYAK	SAPAN KUMAR PAL	//	
		VS	VS	()	

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409	D-WP(C)/45424/2024	STATE OF ORISSA FAKIR CHARAN BEHERA VS	NRUSINGH CH. ROUT VS	// // ()	
410	D-WP(C)/45425/2024	STATE OF ODISHA DUSMANTA SWAIN VS	RAMDAS ACHARY VS	// // ()	
411	D-WP(C)/45426/2024	THE TAHASILDAR NIMAPARA, PURI CHAITANYA MUKHI VS	UMAKANT SAHOO VS	// // ()	AOD2024000001C202400325
412	D-WP(C)/45428/2024	STATE OF ODISHA DAYANIDHI DASS VS	NRUSINGH CH. ROUT VS	// // ()	
413	D-WP(C)/45429/2024	STATE OF ODISHA BALAJI SAHOO VS	UMAKANT SAHOO VS	// // ()	AOD2024000001C202400321
414	D-WP(C)/45430/2024	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	BIBHUTI BHUSAN SWAIN VS	// // ()	
415	D-WP(C)/45431/2024	CHAIRAN-CUM-MANAGING DIRECTOR, MCL HEADQUARTERS, BURLA BRAJABANDHU JENA VS	RAMDAS ACHARY VS	// // ()	
416	D-WP(C)/45432/2024	THE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, KEONJHAR SWAYAMBHU KUMAR PRADHAN VS	UMAKANT SAHOO VS	// // ()	AOD2024000001C202400323
417	D-WP(C)/45434/2024	STATE OF ODISHA KABITA SATPATHY VS	UMAKANT SAHOO VS	// // ()	AOD2024000001C202400324
418	D-WP(C)/45435/2024	STATE OF ODISHA G T ADARSH KUMAR PATEL VS	SUNSHINE ANAND SWAIN VS	// // ()	AOD20240000548C202400012
419	D-WP(C)/45436/2024	COLLECTOR, SUNDARGARH BIMALANANDA PRADHAN VS	GIRIDHARI SINGH VS	// // ()	
		STATE OF ODISHA		//	

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420	D-WP(C)/45437/2024	PRASANTA KUMAR PANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202400322
421	D-WP(C)/45439/2024	PRABHAT KUMAR ACHARYA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
422	D-WP(C)/45441/2024	MITU DALEI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
423	D-WP(C)/45442/2024	JHAGADU KANHAR VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //	
424	D-WP(C)/45443/2024	HIMADRI DALPATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
425	D-WP(C)/45444/2024	JAYRAM PUTEL VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //	
426	D-WP(C)/45445/2024	ANJALI SADANGI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
427	D-WP(C)/45446/2024	LINGARAJ MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //	
428	D-WP(C)/45447/2024	KARNATH MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
429	D-WP(C)/45448/2024	TRUPTIMAYEE BHOI VS CHAKRAPANI SAHOO	SUPRIYO RANJAN MAHAPATRA VS	// 0 //	
430	D-WP(C)/45449/2024 WP(C)/26700/2024	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //	
431	D-WP(C)/45451/2024	DEBASISH DASH	SATYAJIT MOHAPATRA (2)	//	

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		VS	VS	()	
432	D-WP(C)/45452/2024	SWAGATIKA SAHOO PRAFULLA KUMAR SAHOO	JYOTIRMAY GUPTA	//	
		VS	VS	()	
433	D-WP(C)/45453/2024	STATE OF ODISHA GOBARDHAN BEHERA	ANJAN KUMAR BISWAL	//	
		VS	VS	()	
434	D-WP(C)/45455/2024	STATE OF ODISHA SUDHAKAR ROUT	SIDHARTHA MISHRA	//	
		VS	VS	()	
435	D-WP(C)/45456/2024	STATE OF ODISHA GAGANE HARIJAN	ABINASH PATTJOSHI	//	AOD20240000627C202400016
		VS	VS	()	
436	D-WP(C)/45457/2024	STATE OF ODISHA PARAMANAND BIHARI	ABINASH PATTJOSHI	//	AOD20240000627C202400014
		VS	VS	()	
437	D-WP(C)/45458/2024	STATE OF ODISHA SURENDRA KUMAR PATTJOSHI	ABINASH PATTJOSHI	//	AOD20240000627C202400010
		VS	VS	()	
438	D-WP(C)/45459/2024	STATE OF ODISHA RAMDAS NAIK	ABINASH PATTJOSHI	//	AOD20240000627C202400015
		VS	VS	()	
439	D-WP(C)/45460/2024	STATE OF ODISHA AKADASI DOMB @ EKADASI DOMB	ABINASH PATTJOSHI	//	AOD20240000627C202400013
		VS	VS	()	
440	D-WP(C)/45461/2024	STATE OF ODISHA TRILOCHAN MOHANTY	SAILABALA JENA	//	
		VS	VS	()	
441	D-WP(C)/45462/2024	STATE OF ODISHA SANTOSH KUMAR PATRA	SAILABALA JENA	//	
		VS	VS	()	
442	D-WP(C)/45464/2024	STATE OF ODISHA SUBHENDU PRADHAN	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	()	

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443	D-WP(C)/45465/2024	STATE OF ODISHA NIRPEN @ NRIPEN BAIDYA VS	AMITAV TRIPATHY VS	// // 0	
444	D-WP(C)/45466/2024	STATE OF ODISHA NATABAR ROUT VS	SAILABALA JENA VS	// // 0	
445	D-WP(C)/45469/2024	STATE OF ODISHA SUB DIVISIONAL OFFICER (ELECT), PIPILI SUB DIVISION, KENDRAPARA VS	JITENDRA KUMAR MISHRA VS	// // 0	
446	D-WP(C)/45471/2024	MAMATA SATAPATHY BARUNA KUMAR PARIDA VS	SAILABALA JENA VS	// // 0	
447	D-WP(C)/45472/2024	STATE OF ODISHA MALATI BHOI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0	
448	D-WP(C)/45475/2024	STATE OF ODISHA HRUSHIKESH KAR VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0	
449	D-WP(C)/45476/2024	UNION OF INDIA BRUNDABAN NAYAK VS	AMITAV TRIPATHY VS	// // 0	
450	D-WP(C)/45479/2024	STATE OF ODISHA GIRISH MOHAPATRA VS	AMITAV TRIPATHY VS	// // 0	
451	D-WP(C)/45481/2024	STATE OF ODISHA SHANTILATA JENA VS	PRAFULLA CHANDRA DAS VS	// // 0	
452	D-WP(C)/45483/2024	STATE OF ODISHA GURUBARI DEHURY VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
453	D-WP(C)/45493/2024	STATE OF ODISHA ASHOK KUMAR SAMANTARAY VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/45498/2024	DEEPAK KUMAR PANDA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //	
455	D-WP(C)/45499/2024	SADANANDA SAHU VS ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT	RABINDRA KUMAR PATNAIK VS	// 0 //	
456	D-WP(C)/45500/2024	ASHOK PARIDA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //	
457	D-WP(C)/45501/2024	NIRANJAN BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400068
458	D-WP(C)/45502/2024	KORAPRASAD MOHNATY VS ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT	RABINDRA KUMAR PATNAIK VS	// 0 //	
459	D-WP(C)/45503/2024	BHUBAN PATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400073
460	D-WP(C)/45504/2024	INTEGRATED DEVELOPMENT SOCIETY,BHUBANESHWAR VS CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	WHITRASEN PARIDA VS	// 0 //	AOR20220001432C202400010
461	D-WP(C)/45505/2024	BASANTA KUMAR MALLIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400067
462	D-WP(C)/45506/2024	N.SANTA RAO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
463	D-WP(C)/45507/2024	BABU PADHY VS ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT	RABINDRA KUMAR PATNAIK VS	// 0 //	
464	D-WP(C)/45508/2024	NARAYAN SAHU VS UNION OF INDIA	SAMEER GUPTA VS	// 0 //	
465	D-WP(C)/45510/2024	SUB DIVISIONAL OFFICER (ELECT), ELECTRICAL DIVISION, KANAKPUR	PRASANN KUMAR TRIPATHY	//	

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		VS	VS	0	
466	D-WP(C)/45511/2024	PRAHALLAD NAIK KAMAL KUMAR SAHU	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
467	D-WP(C)/45513/2024	ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT PRAMODINI PATI	AUROVINDA MOHANTY	//	
		VS	VS	0	
468	D-WP(C)/45514/2024	STATE OF ODISHA LOKANATH NAIK	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
469	D-WP(C)/45516/2024	STATE OF ODISHA RAGHUNATH DAKUA	PRAFULLA KUMAR RATH	//	
		VS	VS	0	
470	D-WP(C)/45517/2024	THE COLLECTOR, GANJAM GOPALA GOUDA	PRAFULLA KUMAR RATH	//	
		VS	VS	0	
471	D-WP(C)/45518/2024	THE COLLECTOR, GANJAM SHASHI KUMAR SAHOO	SIBANARAYAN BISWAL	//	
		VS	VS	0	
472	D-WP(C)/45519/2024	STATE OF ODISHA JAGDISH PANIGRAHI	PRAFULLA KUMAR RATH	//	
		VS	VS	0	
473	D-WP(C)/45520/2024	THE COLLECTOR, GANJAM RAJENDRA KUMAR PANDA	PRAFULLA KUMAR RATH	//	
		VS	VS	0	
474	D-WP(C)/45521/2024	THE COLLECTOR, GANJAM ASHISH KUMAR SAHOO	BIBHU PRASAD DAS	//	
		VS	VS	0	
475	D-WP(C)/45522/2024	MAHANADI COALFIELDS LTD, SAMBALPUR SURENDRA PRASAD MAHAKUD	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
476	D-WP(C)/45524/2024	STATE OF ODISHA BHABANI SANKAR MOHAPATRA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	

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477	D-WP(C)/45526/2024	STATE OF ODISHA THE MANAGEMENT OF M/S. HINDALCO INDUSTRIES LTD., SAMBALPUR	BIRLA SRINIVAS PURIPATHY	//	
		VS	VS	0	
478	D-WP(C)/45527/2024	THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR SAMBIT KUMAR KAR	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
479	D-WP(C)/45529/2024	STATE OF ODISHA CHITTARANJAN NAYAK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
480	D-WP(C)/45530/2024	STATE OF ODISHA KHIROD MANGARAJ	ANAM CHARAN PANDA	//	
		VS	VS	0	
481	D-WP(C)/45532/2024	STATE OF ODISHA LAXMAN KUMAR PANIGRAHI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
482	D-WP(C)/45533/2024	STATE OF ODISHA KARTIKA CHANDRA BEHERA	SAILABALA JENA	//	
		VS	VS	0	
483	D-WP(C)/45534/2024	STATE OF ODISHA NITYANANDA PAL	SAILABALA JENA	//	
		VS	VS	0	
484	D-WP(C)/45535/2024	STATE OF ODISHA PRAVAKAR ROURAY	ANAM CHARAN PANDA	//	
		VS	VS	0	
485	D-WP(C)/45536/2024	STATE OF ODISHA PADMALAVA SAMAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
486	D-WP(C)/45537/2024	STATE OF ODISHA BANDHU SETHI	SAILABALA JENA	//	
		VS	VS	0	
487	D-WP(C)/45538/2024	STATE OF ODISHA NATABAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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488	D-WP(C)/45539/2024	DIBAKAR RATH VS STATE OF ODISHA	SAILABALA JENA VS STATE OF ODISHA	// 0 //	
489	D-WP(C)/45540/2024	HARI KHEMUNDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
490	D-WP(C)/45541/2024	TAPATI DAS VS STATE OF ODISHA	ANAM CHARAN PANDA VS STATE OF ODISHA	// 0 //	
491	D-WP(C)/45542/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS STATE OF ODISHA	// 0 //	
492	D-WP(C)/45543/2024	RABINARAYANA JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
493	D-WP(C)/45546/2024	RABINARAYAN MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
494	D-WP(C)/45547/2024	GANESWAR BEHERA VS STATE OF ODISHA	SAILABALA JENA VS STATE OF ODISHA	// 0 //	
495	D-WP(C)/45548/2024	MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION VS STATE OF ODISHA	ANURAG PATI VS STATE OF ODISHA	// 0 //	
496	D-WP(C)/45549/2024	RAJESWARI PADHI VS STATE OF ODISHA	ANAM CHARAN PANDA VS STATE OF ODISHA	// 0 //	
497	D-WP(C)/45550/2024	MALLIKA DANSENDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
498	D-WP(C)/45552/2024	NILAMANI NAIK VS STATE OF ODISHA	ANURAG PATI VS STATE OF ODISHA	// 0 //	
499	D-WP(C)/45553/2024	ABHIMANYU BEHERA	ANAM CHARAN PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/45556/2024	PRABIN KUMAR PATRA	SATYABRATA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/45557/2024	ANJALI PRADHAN	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/45558/2024	JAGAT JYOTI NAYAK	ANJAN KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/45560/2024	MOTIRAM TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/45561/2024	RAHUL KAMALESH CHAUHAN	KABIRAJ PRADHAN	//	
		VS	VS	0	
		UNION OF INDIA		//	
505	D-WP(C)/45562/2024	UDAYANATH BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/45563/2024	DIPTIMAYEE LENKA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/45564/2024	SATYASISH SWAIN	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/45565/2024	MAMATA SWAIN	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
509	D-WP(C)/45566/2024	NARESH KUMAR NAYAK	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/45568/2024	BARIKA PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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511	D-WP(C)/45569/2024	STATE OF ODISHA PRASANTA KUMAR PANI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
512	D-WP(C)/45571/2024	STATE OF ODISHA SACHIDANANDA MISHRA VS	NIRANJAN PRASAD PATRA VS	// // 0	
513	D-WP(C)/45572/2024	STATE OF ORISSA ASHOK KUMAR SAHOO VS	SUDEEP KUMAR SARANGI VS	// // 0	
514	D-WP(C)/45573/2024	STATE OF ODISHA SREEKANTA PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
515	D-WP(C)/45574/2024	STATE OF ODISHA BIPIN BIHARI PATEL VS	BRAJARAJ SAI VS	// // 0	
516	D-WP(C)/45575/2024	THE TATA AIG GIC CO LTS BHUBANESWAR GIRI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
517	D-WP(C)/45576/2024	STATE OF ODISHA RAJAT KUMAR NAIK VS	SUDEEP KUMAR SARANGI VS	// // 0	
518	D-WP(C)/45578/2024	STATE OF ODISHA PRASANTA KUMAR RATH VS	NIRANJAN PRASAD PATRA VS	// // 0	
519	D-WP(C)/45579/2024	STATE OF ORISSA TAPAN KIRAN TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
520	D-WP(C)/45580/2024	STATE OF ODISHA ABHAYA KUMAR SAHOO VS	SUDEEP KUMAR SARANGI VS	// // 0	
521	D-WP(C)/45581/2024	STATE OF ODISHA BICHITRANANDA JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/45582/2024	BISHNU CHARAN PATRA VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //	
523	D-WP(C)/45583/2024	MADHAB MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
524	D-WP(C)/45584/2024	JAYAKRUSHNA SINGH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	
525	D-WP(C)/45585/2024	SANJUKTA MISHRA VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //	
526	D-WP(C)/45587/2024	RASMITA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
527	D-WP(C)/45588/2024	MANORANJAN DAS VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
528	D-WP(C)/45590/2024	BANKIM CHANDRA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
529	D-WP(C)/45592/2024	M/S BHIBANSHI TOUR AND TRAVELS VS AIRPORT AUTHORITY OF INDIA	LAXMINARAYAN PATEL VS	// 0 //	
530	D-WP(C)/45593/2024	ANNAPURNA MAJHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
531	D-WP(C)/45595/2024	SATYANARAYAN SETHY VS BAJAJ FINANCE LIMITED	SURESH KUMAR PANDA VS	// 0 //	
532	D-WP(C)/45596/2024	SANKAR BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
533	D-WP(C)/45597/2024	PRAMILA NAYAK	ADHIRAJ MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
534	D-WP(C)/45598/2024	THE CHIEF REGIONAL MANAGER, INDIAN OVERSEAS BANK, BBSR SUJATA PANDA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
535	D-WP(C)/45599/2024	STATE OF ODISHA BIDYUT BHUSAN KAR	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
536	D-WP(C)/45602/2024	STATE OF ODISHA BRAJA SUNDAR JENA	AKASH KUMAR BORAL	//	
		VS	VS	0	
537	D-WP(C)/45603/2024	STATE OF ODISHA DIBAKAR PRADHAN	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
538	D-WP(C)/45604/2024	STATE OF ODISHA NILAKANTHA MANDOI	MANAS KUMAR CHAND	//	
		VS	VS	0	
539	D-WP(C)/45607/2024	STATE OF ODISHA BRAJA KISHORE SAHOO	RAJKISHORE SWAIN	//	
		VS	VS	0	
540	D-WP(C)/45608/2024	STATE OF ODISHA PRAMILA SEN	ADITYA SINGH MOHANTY	//	
		VS	VS	0	
541	D-WP(C)/45610/2024	PRINCIPAL COMNR, CT AND GST, CUTTACK JINDAL STEEL AND POWER LTD, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
542	D-WP(C)/45611/2024	STATE OF ODISHA BIKASH CHANDRA HALDAR	MANAS KUMAR CHAND	//	
		VS	VS	0	
543	D-WP(C)/45613/2024	THE DEPUTY CHIEF LABOUR COMMISSIONER M/S. LUXMI FINANCE CORPORATION, CUTTACK	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
544	D-WP(C)/45616/2024	THE CHIEF COMNR, GST, CE AND CUSTOMS, BBSR GOURANGA MANDOI	MANAS KUMAR CHAND	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/45618/2024	STATE OF ODISHA SUBHENDU MISHRA VS	BIKRAM CHANDRA GHADEI VS	// // 0	
546	D-WP(C)/45620/2024	STATE OF ODISHA MANINI SAHOO VS	RAJKISHORE SWAIN VS	// // 0	
547	D-WP(C)/45622/2024	BLOCK DEVELOPMENT OFFICER, BARANG URMILA RAY VS	BRUNDABAN ROUT VS	// // 0	
548	D-WP(C)/45623/2024	STATE OF ODISHA AKSHAYA KUMAR RAY VS	LAXMINARAYAN PATEL VS	// // 0	
549	D-WP(C)/45624/2024	BRANCH MANAGER, INDIAN BANK, JAGATSINGHPUR BIJAYALAXMI MOHAPATRA VS	MANAS KUMAR CHAND VS	// // 0	
550	D-WP(C)/45626/2024	STATE OF ODISHA MAKAR KETAN SAHOO VS	MANOJ KUMAR MOHANTY VS	// // 0	
551	D-WP(C)/45629/2024	STATE OF ODISHA NITYANANDA MANDOI VS	MANAS KUMAR CHAND VS	// // 0	
552	D-WP(C)/45630/2024	STATE OF ODISHA AMBALIKA NAIK VS	BHOJRAJ SETH VS	// // 0	
553	D-WP(C)/45632/2024	JADABA CHANDRA NAIK T.PRAMOD KUMAR SUBUDHI VS	MANMAYA KUMAR DASH VS	// // 0	
554	D-WP(C)/45633/2024	STATE OF ODISHA THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE VS	REASANTA KUMAR TRIPATHY VS	// // 0	
555	D-WP(C)/45634/2024	THE REGISTRAR-CUM-SECY, OHRC, BBSR HIMANSU SEKHAR DASH VS	MANORANJAN MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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556	D-WP(C)/45635/2024	M/S. SAHEJ TOWERS PVT. LTD., PURI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //	
557	D-WP(C)/45637/2024	UMESH CHANDRA JENA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //	
558	D-WP(C)/45639/2024	HEMANTA KUMAR SWAIN VS THE STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //	
559	D-WP(C)/45640/2024	ARUNA LENKA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
560	D-WP(C)/45641/2024	KRUPASINDHU SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
561	D-WP(C)/45642/2024	KONARK BAR ASSOCIATION, PURI VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //	
562	D-WP(C)/45643/2024	MIHIR KUMAR SENAPATI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
563	D-WP(C)/45644/2024	JANAKI PATHAK VS STATE OF ODISHA	BISWARANJAN DAS VS	// 0 //	
564	D-WP(C)/45645/2024	NARAYAN KUMAR ROUT VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
565	D-WP(C)/45646/2024	MANJULA PANDA VS STATE OF ODISHA	AJAYA KUMAR PARIDA VS	// 0 //	
566	D-WP(C)/45647/2024	ASHOK KUMAR BARIK VS THE REGISTRAR , UTKAL UNIVERSITY	JANMEJAYA RAY VS	// 0 //	
567	D-WP(C)/45648/2024	BIKRAM PARIDA	SWAPNA KUMAR OJHA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
568	D-WP(C)/45649/2024	SUSHIL KUMAR NAYAK	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
569	D-WP(C)/45650/2024	NARAYAN BARAL	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
570	D-WP(C)/45651/2024	SANJAY KUMAR BEHERA	MANORANJAN DASH	//	
		VS	VS	0	
		THE LEARNED JUDGE, FAMILY COURT, KENDRAPARA		//	
571	D-WP(C)/45652/2024	MANMOHAN MISHRA @ MANAMOHAN MISHRA	AJAYA KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
572	D-WP(C)/45655/2024	M/S PRAKASH INDUSTRIES LTD	BIBHU PRASAD PANDA	//	
		VS	VS	0	
		MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL		//	
573	D-WP(C)/45657/2024	SANJUBALA SINGH	RAJALAXMI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
574	D-WP(C)/45658/2024	AYUTA PADHI	AJAYA KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
575	D-WP(C)/45659/2024	RABINDRA NATH SAHOO	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/45660/2024	SOUMYA RANJAN BHOI	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
577	D-WP(C)/45661/2024	TANU PADHAN	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
578	D-WP(C)/45662/2024	MANAS RANJAN ROUT	KSHIROD KUMAR ROUT	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-WP(C)/45663/2024	STATE OF ODISHA DEBAPRASAD MAHAPATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
580	D-WP(C)/45664/2024	STATE OF ODISHA SANJUKTA PADHI VS	AJAYA KUMAR PARIDA VS	// // 0	
581	D-WP(C)/45665/2024	STATE OF ODISHA BATA KRISHNA ROUT VS	PARTHASARTHEE PATTANAYAK VS	// // 0	
582	D-WP(C)/45666/2024	STATE OF ODISHA LALITA BHOI VS	SANTOSH KUMAR DASH VS	// // 0	
583	D-WP(C)/45667/2024	STATE OF ODISHA TRINATH NAYAK VS	SAKTIDHARA MISHRA VS	// // 0	
584	D-WP(C)/45669/2024	STATE OF ODISHA SARMISTHA PATNAIK VS	ASHOK DAS VS	// // 0	
585	D-WP(C)/45670/2024	STATE OF ODISHA ANJANA PANIGRAHI VS	AJAYA KUMAR PARIDA VS	// // 0	
586	D-WP(C)/45671/2024	STATE OF ODISHA NIRANJAN SAHOO VS	BICHITRA NARAYANA SATAPATHY VS	// // 0	
587	D-WP(C)/45672/2024	STATE OF ODISHA ANNAPURNA PRADHAN VS	SUDHIR KUMAR MALLICK VS	// // 0	
588	D-WP(C)/45673/2024	THE STATE OF ODISHA JYOTIRMAY DAS VS	KSHIROD KUMAR ROUT VS	// // 0	
589	D-WP(C)/45675/2024	STATE OF ODISHA LEGAL MANAGER, I.C.I.CI LOMBARD GENERAL INSURANCE COMPANY LTD, BBSR VS BINAPANI PATY	VS VS	// // 0 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-WP(C)/45676/2024	SARAPANCH SIRJAPALI GRAM PANCHAYAT UNDER VS STATE OF ODISHA	SKRISHNAN BLOKSH VS STATE OF ODISHA	// 0 //	
591	D-WP(C)/45677/2024	TANUJA KANUNGO VS STATE OF ODISHA	AJAYA KUMAR PARIDA VS STATE OF ODISHA	// 0 //	
592	D-WP(C)/45678/2024	SASMITA DAS VS SETTLEMENT OFFICER, KHURDA	SUDHIR KUMAR MALLICK VS SETTLEMENT OFFICER, KHURDA	// 0 //	
593	D-WP(C)/45679/2024	SANJAY KUMAR SAMANTRAY VS STATE OF ODISHA	DEEPAK MISHRA VS STATE OF ODISHA	// 0 //	
594	D-WP(C)/45680/2024	GOPAL CHANDRA SAHOO VS STATE OF ODISHA	SURYAKANTA DASH VS STATE OF ODISHA	// 0 //	
595	D-WP(C)/45682/2024	SIMANCHALA MOHAPATRA @ SIMANCHAL MOHAPATRA VS STATE OF ODISHA	PARVA KUMAR PARIDA VS STATE OF ODISHA	// 0 //	
596	D-WP(C)/45683/2024	BINOD KUMAR PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS STATE OF ODISHA	// 0 //	
597	D-WP(C)/45684/2024	GITA DAS VS SETTLEMENT OFFICER, JOBRA	SUDHIR KUMAR MALLICK VS SETTLEMENT OFFICER, JOBRA	// 0 //	
598	D-WP(C)/45685/2024	BINIDINI OJHA VS TAHASILDAR, BBSR	SUDHANSU SEKHAR JENA VS TAHASILDAR, BBSR	// 0 //	
599	D-WP(C)/45686/2024	PARTHA SARATHI SETHI VS STATE OF ODISHA	SURYAKANTA DASH VS STATE OF ODISHA	// 0 //	
600	D-WP(C)/45687/2024	JAYASHRI KANUNGO @ JAYASHREE KANUNGO VS STATE OF ODISHA	AJAYA KUMAR PARIDA VS STATE OF ODISHA	// 0 //	
601	D-WP(C)/45688/2024	PRABHUPAD DAS	SAMIR KUMAR MISHRA, (SR.ADV)	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
602	D-WP(C)/45689/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA(MINISTRY OF ROAD TRANSPORT AND HIGHWAYS)	KRUSHNA CHANDRA DASH	//	
		SANATAN PRADHAN	VS	0	
		STATE OF ODISHA		//	
603	D-WP(C)/45690/2024	SANJUKTA DASH	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
604	D-WP(C)/45691/2024	KEDARNATH PARIDA	DEBASIS TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
605	D-WP(C)/45692/2024	B. KALABATI PATRA	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
		STATE TRANSPORT AUTHORITY, CUTTACK		//	
606	D-WP(C)/45693/2024	DR. NIHAR RANJAN ROUT	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
607	D-WP(C)/45694/2024	AKSHAYA KUMAR NAYAK	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
608	D-WP(C)/45695/2024	DHARITREE ENTERPRISES, KALAHANDI	KRUSHNA CHANDRA DASH	//	
		VS	VS	0	
		OSWC, BBSR		//	
609	D-WP(C)/45696/2024	PRADIP BALIARSINGH	DEBASIS TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
610	D-WP(C)/45697/2024	M/S INDIAN OIL CORPORATION LIMITED	ISHWAR MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
611	D-WP(C)/45698/2024	GOUTAM KUMAR DEY	AMULYA RATNA PANDA	//	
		VS	VS	0	
		SHSHREE SANGITA PATRA		//	
612	D-WP(C)/45699/2024	DR.BIJAYA KRISHNA MOHANTY	DR. KANHAYALAL SHARMA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-WP(C)/45700/2024	THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR KESHAB CHANDRA SAMANTRAY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// // 0 //	
614	D-WP(C)/45701/2024	SHANTILATA BARIK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
615	D-WP(C)/45702/2024	SANTOSH KUMAR BEHERA VS DISCIPLINARY AUTHORITY CUM DISTRICT JUDGE GANJAM	AUROVINDA MOHANTY VS	// 0 //	
616	D-WP(C)/45703/2024	PRIYANKA BAG VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
617	D-WP(C)/45704/2024	JUBRAJ SAHU VS COMMNR. CUM SECY., PR AND DW DEPT., BBSR	ARUN KUMAR DAS 1 VS	// 0 //	
618	D-WP(C)/45705/2024	TRUPTI SAMAL VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
619	D-WP(C)/45706/2024	SANATAN SAHOO VS ITI LTD., BANGALORE	KSHETRABASI MOHANTY VS	// 0 //	
620	D-WP(C)/45707/2024	GHANASHYAM BEHERA VS ADDL. D.M., KHORDHA	ABHAS MOHANTY VS	// 0 //	
621	D-WP(C)/45708/2024	PREMANANDA MAHAKUD VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
622	D-WP(C)/45709/2024	KAMALA SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //	
623	D-WP(C)/45710/2024	BRUNDEBAN DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-WP(C)/45711/2024	BHAGYALATA PANIGRAHI VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS TRILOCHAN PANIGRAHI	// () //	
625	D-WP(C)/45712/2024	SURATHA PATRA VS ANJANA PATRA	TRILOCHAN PANIGRAHI VS BAIDHAR SAHOO	// () //	
626	D-WP(C)/45713/2024	SANDIP SANKAR SWAIN VS REGISTRAR CO-OPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS TRILOCHAN PANIGRAHI	// () //	
627	D-WP(C)/45714/2024	JOGENDRA NAYAK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS RABINDRA NATH PRUSTY	// () //	
628	D-WP(C)/45715/2024	GHASI HANTAL VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS BYOMAKESH TRIPATHY	// () //	
629	D-WPCRL/32133/2024	NARAYAN SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS RAJENDRA NARAYAN ROUT	//0 () //	
630	D-ABLAPL/32093/2024	BIDYADHAR NAHAK@BIDURA NAHAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS RAJENDRA NARAYAN ROUT	NIMAKHANDI /264 /2024 () //	AOR20220001558C202400171
631	D-ABLAPL/32095/2024	BISWAMBAR SASMAL@ SASMAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS BIJAY KUMAR NAYAK	NIMAKHANDI /264 /2024 () //	AOR20220001558C202400172
632	D-ABLAPL/32096/2024	RAMESH KUMAR SAHU VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS ARUN KUMAR BEHERA	NUAGAON /175 /2024 () //	AOR20230000709C202400026
633	D-ABLAPL/32098/2024	SUNIL KUMAR BEHERA @MINJA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS RAJENDRA NARAYAN ROUT	TALASARI MARINE /98 /2024 () //	AOR20220003422C202400084
634	D-ABLAPL/32101/2024	MNAS KUMAR JENA @ MANAS JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS UMA SHANKAR PATEL	BAISINGA /266 /2024 () //	AOR20220001558C202400173
635	D-ABLAPL/32103/2024	ABU SAHEMA @ SAHAMA HUSSAIN	UMA SHANKAR PATEL	TALSARA /220 /2024	AOR20220000263C202400053

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/32107/2024	LAXMAN BARIHA	JAGABANDHU SAHU	PADAMPUR /333 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/32111/2024	DINESH PATEL	JAGABANDHU SAHU	SOHELLA /356 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/32113/2024	GANGADHAR BISWAL	PARTHA SARATHI NAYAK	SAHADEV KHUNTA /387 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/32115/2024	PAHALI JENA @ PRAHALLAD JENA	DEBENDRA NARAYAN PATTANAIAK	NIRAKARPUR /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/32117/2024	BHIMASEN PRADHAN	SARATHI JYOTI MOHANTY	BRAHMAGIRI /233 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/32118/2024	HRUSHIKESH BHOI	SARATHI JYOTI MOHANTY	BHATILI /322 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/32119/2024	RATIKANTA MISHRA	BISWABHUSAN DAS	KUAKHIA /444 /2024	
	ABLAPL/12003/2024	VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/32121/2024	SANJAN SETH	IPSIT AUROBINDO ACHARYA	BARGARH /595 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/32122/2024	BHIKARI POLEI @ BABU	DEBIDUTTA MOHAPATRA	KHALLIKOTE /833 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/32128/2024	FATAHAR KHAN	AJIT KUMAR SAHOO	KHURDA MODEL /391 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/32130/2024	GUNJAN KUMAR BISWAL	BYOMAKESH TRIPATHY	SAHID NAGAR P.S. /427 /2024	
		VS	VS	()	

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647	D-ABLAPL/32131/2024	STATE OF ODISHA PRAVAT KUMAR JENA VS	AJIT KUMAR SAHOO VS	// JANKIA P.S. /229 /2024 ()	
648	D-ABLAPL/32132/2024	STATE OF ODISHA GUNJAN KUMAR BISWAL VS	BYOMAKESH TRIPATHY VS	// BHARATPUR PS /663 /2024 ()	
649	D-ABLAPL/32136/2024	STATE OF ODISHA MUNA DALEI VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /331 /2024 ()	
650	D-ABLAPL/32139/2024	STATE OF ODISHA NABIN KUMAR PRADHAN VS	BYOMAKESH TRIPATHY VS	// /0 ()	
651	D-ABLAPL/32140/2024	STATE OF ODISHA NIVEDITA MOHANTY VS	BYOMAKESH TRIPATHY VS	// /0 ()	
652	D-ABLAPL/32142/2024	STATE OF ODISHA KUMAR GAURABA BEHERA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
653	D-ABLAPL/32143/2024	STATE OF ODISHA PADMALOCHAN NAIK VS	DEEPTI RANJAN JENA VS	// NANDIPADA /233 /2024 ()	
654	D-ABLAPL/32146/2024	STATE OF ODISHA ASUTOSH PATRA @ SONU VS	SAMBEET PATTANAYAK VS	// NIMAPADA /33 /2018 ()	
655	D-ABLAPL/32150/2024	STATE OF ODISHA GURU @ GURU CHARAN MAHANTA VS	PRANAYA KUMAR DASH VS	// TELKOI /290 /2024 ()	
656	D-ABLAPL/32153/2024	STATE OF ODISHA SOMRAJ @ SAMBHU PRADHANI VS	ASHOK KUMAR DAS VS	// TITILAGARH /375 /2024 ()	
657	D-ABLAPL/32158/2024	STATE OF ODISHA MANOHAR SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// GAISILET /202 /2024 () //	

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658	D-ABLAPL/32160/2024	SUMITRA MAHARANA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /651 /2024 () //	AOD20240000430C202400011
659	D-ABLAPL/32161/2024	SANTANU KUMAR DALAI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /353 /2024 () //	AOR20220003344C202400008
660	D-ABLAPL/32162/2024	JITU @ ASWINI KUMAR PRADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /244 /2024 () //	
661	D-ABLAPL/32164/2024	SHANKAR BARIHA @ SOMANATH VS STATE OF ODISHA	GOKULANANDA SAHU VS	LARAMBA /210 /2024 () //	
662	D-ABLAPL/32165/2024	PATU @ANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /134 /2017 () //	AOR20220001207C202400017
663	D-ABLAPL/32167/2024	PATU@ANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /146 /2017 () //	AOR20220001207C202400016
664	D-ABLAPL/32168/2024	PATU @ANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /105 /2017 () //	AOR20220001207C202400018
665	D-ABLAPL/32170/2024	MANUA DALAI @ SATYA PRAKASH DALAI VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	JAJPUR SADAR /292 /2024 () //	
666	D-ABLAPL/32172/2024	RASHMITA NAYAK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	CUTTACK SADAR /30 /2024 () //	
667	D-ABLAPL/32173/2024	SOUMYA RANJAN HARPAL @ JAGA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /680 /2024 () //	
668	D-ABLAPL/32174/2024	RAMESH NAIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARAMBA /241 /2024 () //	
669	D-ABLAPL/32176/2024	DINABANDHU SAMAL	DEEPAK KU SAHOO	NIKIRAI /200 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/32179/2024	NANDU PARIDA	DEEPAK KU SAHOO	BANARAPAL /352 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/32180/2024	PRASANTA KUMAR BISWAL	SIDHARTHA MISHRA	BIDANASI /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/32181/2024	SURENDRA DAS	DEEPAK KU SAHOO	NIKIRAI /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/32182/2024	BISWAJIT AICH	UMA CHARAN MISHRA	BHUBAN /479 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/32184/2024	PRAKASH CHANDRA AICH	UMA CHARAN MISHRA	BHUBAN /479 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/32187/2024	PRABHAKAR BARIK	ROHIT KUMAR NAYAK	JAJPUR TOWN /419 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/32188/2024	SANTOSH KUMAR SWAIN	RAMDAS ACHARY	JODAPADAR /192 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/32189/2024	JAGANNATH SAHOO@JAGABANDHU SAHOO	BIDESHI KUMAR GHADEI	MARKAT NAGAR /184 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/32190/2024	CHAKRADHARA PRADHAN	S.S.RAY (2)	DHARAKOT PS /328 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/32191/2024	MAGASIRA SETHI	NIRANJAN PANDA	DUNGURIPALI /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/32193/2024	NARENDRA KUMAR SAHOO	RAMDAS ACHARY	NUAGAON /201 /2024	
		VS	VS	()	

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681	D-ABLAPL/32195/2024	STATE OF ODISHA MINAKSHI MANHIRA VS	SATYABRATA PANDA VS	// TARBHA /192 /2023 ()	
682	D-ABLAPL/32199/2024	STATE OF ODISHA BISWA RANJAN BHOLA @ RAJESH VS	S.S.RAY (2) VS	// DHARAKOT PS /328 /2024 ()	
683	D-ABLAPL/32201/2024	STATE OF ODISHA SOPSINGH MAJHI VS	BRAJA KISHORE PANDA VS	// LAKHANA /84 /2024 ()	
684	D-ABLAPL/32202/2024	STATE OF ODISHA ZAJUL HAQUE VS	PRIYA RANJAN SINGH VS	// CHAMPUA /279 /2024 ()	
685	D-ABLAPL/32203/2024	STATE OF ODISHA BANTI MOHANTY @ ASIS MOHANTY VS	ASISH CHANDRA RATH VS	// NIALI /306 /2023 ()	
686	D-ABLAPL/32205/2024	STATE OF ODISHA NARAYAN SAHU VS	SATYABRATA PANDA VS	// BARGARH /516 /2024 ()	
687	D-ABLAPL/32206/2024	STATE OF ODISHA FAHIM AKBAR KHAN VS	AGNIHOTRA SAHU VS	// PADWA /119 /2024 ()	
688	D-ABLAPL/32207/2024	STATE OF ODISHA BIJAY KUMAR MALIK VS	MANORANJAN JENA VS	// NIKIRAI /323 /2024 ()	
689	D-ABLAPL/32208/2024	STATE OF ODISHA LAKAPATI DEEP VS	SATYABRATA PANDA VS	// //0 ()	
690	D-ABLAPL/32209/2024	STATE OF ODISHA MD.RAJA @ MD. ISLAM VS	RAJIV KUMAR MAHANTA VS	// KEONJHAR TOWN /278 /2023 ()	
691	D-ABLAPL/32211/2024	STATE OF ODISHA MD RAJA @ MD ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// KEONJHAR TOWN /268 /2023 () //	

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692	D-ABLAPL/32215/2024	NADAGANA PRASAD @ N. PRASAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //	
693	D-ABLAPL/32216/2024	NADAGANA PRASAD @ N. PRASAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //	
694	D-ABLAPL/32217/2024	BABU NAYAK @ SURYAKANTA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /229 /2024 () //	
695	D-ABLAPL/32218/2024	NADAGANA PRASAD @ N. PRASAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //	
696	D-ABLAPL/32224/2024	SANJAY KUMAR PANGI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	NARAYANPATNA /100 /2024 () //	
697	D-ABLAPL/32226/2024	DHARMENDRA KUMAR SAHOO VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	BINJHARPUR /584 /2024 () //	
698	D-ABLAPL/32227/2024	SIMANCHALA SWAIN @ SIMANCHAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /154 /2021 () //	
699	D-ABLAPL/32229/2024	INDRAMANI JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA (3) VS	ITAMATI /220 /2024 () //	
700	D-ABLAPL/32230/2024	PRADIPTA KUMAR ROUSTRAY @ PRADEEP ROUSTRAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /230 /2024 () //	
701	D-ABLAPL/32231/2024	BIBHUTI BHUSAN PRADHAN @ JAGAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /219 /2024 () //	
702	D-ABLAPL/32232/2024	KARTIKA MISTRI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	RAMPUR (SONEPUR) /183 /2024 () //	
703	D-ABLAPL/32235/2024	SABITA NAIK	DEEPALI MAHAPATRA	BHANJANAGAR /163 /2011	

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		VS	VS	()	
704	D-ABLAPL/32236/2024	STATE OF ODISHA KANHEI NAIK	PRAVAT KUMAR NAYAK	// NEMALO /118 /2024	
		VS	VS	()	
705	D-ABLAPL/32238/2024	STATE OF ODISHA SABITA NAIK	DEEPALI MAHAPATRA	// BHANJANAGAR /165 /2011	
		VS	VS	()	
706	D-ABLAPL/32240/2024	STATE OF ODISHA SAMIT KUMAR NAIK	SARBESWAR SAHOO	// PURIGHAT /278 /2024	AOD20220004505C202400063
		VS	VS	()	
707	D-ABLAPL/32241/2024	STATE OF ODISHA BASANTA KUMAR PATTANAYAK	ALOK KUMAR PANDA	// BARIPADA TOWN /642 /2024	
		VS	VS	()	
708	D-ABLAPL/32243/2024	STATE OF ODISHA SUBHAM SEKHAR PATRA @ KANHA	BISWARANJAN DALAI	// GOBINDAPUR /222 /2024	
		VS	VS	()	
709	D-ABLAPL/32247/2024	STATE OF ODISHA SUKANTA NAYAK	PARTHA SARATHI DAS	// SPECIAL CRIME UNIT /10 /2024	AOD20240000362C202400026
		VS	VS	()	
710	D-ABLAPL/32250/2024	STATE OF ODISHA ALOK BEHERA@ ALOK NATH @MAKULU	SATYAPADA SHARMA	// RAGHUNATHPALI /468 /2024	AOR20220000138C202400014
		VS	VS	()	
711	D-ABLAPL/32251/2024	STATE OF ODISHA DEEPAK KUMAR PATRA @ KUMPA	BISWARANJAN DALAI	// GOBINDAPUR /222 /2024	
		VS	VS	()	
712	D-ABLAPL/32252/2024	STATE OF ODISHA SASMITA PARIDA	SATYABRATA SENAPATI	// RAIRANGPUR TOWN /258 /2024	
		VS	VS	()	
713	D-ABLAPL/32254/2024	STATE OF ODISHA PRADEEP KUMAR SABAR	LAXMINARAYAN PATEL	// SUNABEDA /140 /2024	
		VS	VS	()	
714	D-ABLAPL/32258/2024	STATE OF ODISHA SAHAJAHAN BEHERA @ PINTU	PARTHA SARATHI NAYAK	// ANGUL TOWN /771 /2024	
		VS	VS	()	

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715	D-ABLAPL/32260/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /203 /2024 ()	AOR20220001297C202400091
716	D-ABLAPL/32263/2024	STATE OF ODISHA SATYABRATA JENA VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA SADAR /117 /2023 ()	
717	D-ABLAPL/32265/2024	STATE OF ODISHA RAJESH SAMAL VS	SANDEEP RAJ PANDA VS	// JAGATPUR /552 /2024 ()	
718	D-ABLAPL/32266/2024	STATE OF ODISHA DHANANJAYA MISHRA VS	SAROJ KUMAR MISHRA VS	// PATNAGARH /191 /2024 ()	AOD20240000678C202400014
719	D-ABLAPL/32276/2024	STATE OF ODISHA SUSANTA KUMAR TAREI @ SUSHANT TAREI VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /842 /2024 ()	
720	D-ABLAPL/32284/2024	STATE OF ODISHA SABITA SAHOO VS	KULDEEP MOHANTY VS	// FATEGARH /225 /2024 ()	
721	D-ABLAPL/32285/2024	STATE OF ODISHA MAHESWAR PRUSTY VS	SURYAKANTA DWIBEDI VS	// NISCHINTAKOILI /122 /2024 ()	
722	D-ABLAPL/32287/2024	STATE OF ODISHA BICHIN BARAL@BICHI BARAL VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /218 /2024 ()	
723	D-ABLAPL/32288/2024	STATE OF ODISHA AJIT KUMAR RATH VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /853 /2024 ()	
724	D-ABLAPL/32289/2024	STATE OF ODISHA SATYAPRIYA NAYAK VS	RAMESH CHANDRA MAHARANA VS	// DHARMASALA /323 /2023 ()	
725	D-ABLAPL/32290/2024	STATE OF ODISHA RAMAKANTA MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BARKOTE /136 /2021 () //	

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726	D-ABLAPL/32291/2024	SURESH CHANDRA PUTHAL @ SURESH PUTHAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE TOWN /356 /2024 () //	
727	D-ABLAPL/32292/2024	AKASH NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /170 /2024 () //	
728	D-ABLAPL/32295/2024	MANAS RANJAN BISWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /182 /2024 () //	
729	D-ABLAPL/32298/2024	TAPAN KHALA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /272 /2024 () //	
730	D-ABLAPL/32299/2024	BISHNU MUNDA @ BISNHU MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	TURUMUNGA /82 /2024 () //	
731	D-ABLAPL/32304/2024	MAHESWAR PRUSTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SALIPUR /223 /2024 () //	
732	D-ABLAPL/32307/2024	MOUSUMI SRIVASTAV@MAUSAMI SRIVASTAV VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /482 /2024 () //	
733	D-ABLAPL/32310/2024	BIMAL CHANDRA MOHANTY VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	KHURDA MODEL /360 /2024 () //	
734	D-ABLAPL/32311/2024	NIKHIL MARTHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /301 /2024 () //	
735	D-ABLAPL/32312/2024	DUNIA NAIK@DHUNIA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /338 /2024 () //	
736	D-ABLAPL/32315/2024	RAJENDRA PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	NAYAPALLI P.S. /630 /2024 () //	
737	D-ABLAPL/32317/2024	IRSAD ANSARI	JAYADEBA BEHERA	KHARABEL NAGAR P.S. /415 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
738	D-ABLAPL/32318/2024	RINKU PATEL	SUSANTA KUMAR SAHU	ATTABIRA /359 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
739	D-ABLAPL/32323/2024	AMULYA KUMAR JENA	ANSUMAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
740	D-ABLAPL/32324/2024	MANORANJAN SAHOO	ARIJEET MISHRA	KENDRAPARA /228 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
741	D-ABLAPL/32327/2024	TRILOCHAN SAHOO	ARIJEET MISHRA	KENDRAPARA /228 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
742	D-ABLAPL/32329/2024	NIGAMANANDA MALLICK	MANOJ BIHARI DAS	MATHILI /155 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
743	D-ABLAPL/32332/2024	BISWAVIJAYEE SRICHANDAN	SUKANTA KUMAR NAYAK	MANIABANDHA /32 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
744	D-ABLAPL/32334/2024	ARJUNA NAYAK	UDIT RANJAN JENA	KAMAKHYANAGAR /188 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
745	D-ABLAPL/32338/2024	BABULI @SATYAJIT SAHU	KHUSBU PANIGRAHI	RUPSA /70 /2024	AOR20220002787C202400134
		VS	VS	()	
		STATE OF ODISHA		//	
746	D-ABLAPL/32339/2024	DAYANIDHI MALLIK	SUSANTA KUMAR LENKA	SURADA /562 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
747	D-ABLAPL/32341/2024	SUBASINI @ SUHASINI MOHANTY	UDIT RANJAN JENA	NIMAKHANDI /245 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
748	D-ABLAPL/32344/2024	BIBHUTI NAYAK @ BIBHUTI BHUSAN NAYAK	ALOK KUMAR MOHAPATRA	NAUGAON /267 /2024	
		VS	VS	()	

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749	D-ABLAPL/32347/2024	STATE OF ODISHA BIBHUPRASAD MOHAPATRA VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /300 /2024 ()	
750	D-ABLAPL/32348/2024	STATE OF ODISHA GANDHARBA BEHERA VS	BISHWARANJAN SAHU VS	// DHENKANAL SADAR /788 /2024 ()	
751	D-ABLAPL/32350/2024	STATE OF ODISHA TOFAN SRICHANDAN VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /188 /2024 ()	
752	D-ABLAPL/32351/2024	STATE OF ODISHA SOUMENDRA SAHOO VS	BISWAJIT NAYAK VS	// BHADRAK TOWN /656 /2024 ()	
753	D-ABLAPL/32353/2024	STATE OF ODISHA TOFAN SRICHANDAN VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /507 /2024 ()	
754	D-ABLAPL/32355/2024	STATE OF ODISHA TAPASWINI DAS @ KALYANI BOSE VS	PRAVAT RANJAN SUTAR VS	// NIKIRAI /317 /2024 ()	
755	D-ABLAPL/32359/2024	STATE OF ODISHA MIRZA ISAG BAIG ALIAS MIRZA ISHAK BAIG VS	GYANA RANJAN NAYAK VS	// BINJHARPUR /460 /2024 ()	AOD20220003081C202400005
756	D-ABLAPL/32363/2024	STATE OF ODISHA LIPUNA NAIK VS	CHHABI BEHERA VS	// MADHUPATNA /274 /2024 ()	
757	D-ABLAPL/32365/2024	STATE OF ODISHA SAGAR SAHOO @ SAGAR KUMAR SAHOO VS	CHHABI BEHERA VS	// CHOUDWAR /520 /2024 ()	
758	D-ABLAPL/32366/2024	STATE OF ODISHA SURESH KUMAR BEHERA VS	PARTHA SARATHI NAYAK VS	// BHADRAK TOWN /614 /2024 ()	
759	D-ABLAPL/32368/2024	STATE OF ODISHA ANANTA SENAPATI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	// BEGUNIA P.S. /293 /2022 () //	

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760	D-ABLAPL/32371/2024	BALARAM JENA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	ASKA /500 /2024 () //	
761	D-ABLAPL/32373/2024	SUSHIL KUMAR SWAIN VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	BADAGODA P.S. /510 /2024 () //	
762	D-ABLAPL/32375/2024	SARU @ KRUSHNA CHANDRA MAHASUAR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI TOWN /219 /2021 () //	
763	D-ABLAPL/32376/2024	ALOK MANTRI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /230 /2024 () //	
764	D-ABLAPL/32377/2024	CHANDRAKANTI PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /245 /2024 () //	
765	D-ABLAPL/32381/2024	INDUREKHA OJHA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CHANDRASEKHARPUR /735 /2024 () //	
766	D-ABLAPL/32383/2024	PRASAN KUMAR PANIGRAHY@PRASANNA KUMAR PANIGRAHY VS STATE OF ODISHA	PANIGRAHY VS	KORAPUT TOWN /231 /2024 () //	
767	D-ABLAPL/32384/2024	CHAGALA BEHERA @ SURYAKANTA SAHU VS STATE OF ODISHA	ARUN KUMAR DAS VS	HINDOL /258 /2024 () //	
768	D-ABLAPL/32386/2024	PUSPALATA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /497 /2024 () //	
769	D-ABLAPL/32389/2024	SUDIPTA RANJAN PRADHAN VS STATE OF ODISHA	RAJIB KUMAR ROUT VS	PIPLI /486 /2024 () //	
770	D-ABLAPL/32390/2024	RAMAKANTA MAHAKUR VS STATE OF ODISHA	SATYABRATA PANDA VS	BIRMAHARAJPUR /308 /2024 () //	
771	D-ABLAPL/32391/2024	AJAY @ AJAYA KUMAR SAHOO	PRADIPTA BEURA	ATHGARH /303 /2024	

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FILING REPORT AS ON :28/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
772	D-ABLAPL/32393/2024	STATE OF ODISHA RAJA SAHU	SATYABRATA PANDA	KANTAMAL /222 /2023	
		VS	VS	()	
773	D-ABLAPL/32395/2024	STATE OF ODISHA PARAMANANDA SAHOO	PRADIPTA BEURA	ATHGARH /305 /2024	
		VS	VS	()	
774	D-ABLAPL/32398/2024	STATE OF ODISHA PARSU@PRASANTA PRADHAN	HRUDANANDA MOHAPATRA	PIPLI /485 /2024	
		VS	VS	()	
775	D-ABLAPL/32399/2024	STATE OF ODISHA SUBASH CHANDRA BAL	SUJIT KUMAR DAS	JAJPUR ROAD /586 /2024	
		VS	VS	()	
776	D-ABLAPL/32401/2024	STATE OF ODISHA NIRANJAN PARIDA	DUSHMANTA SAHOO	KHUNTA /281 /2024	
		VS	VS	()	
777	D-ABLAPL/32402/2024	STATE OF ODISHA RANJANA PADHIARY	BICHITRA NARAYANA SATAPATHY	ERASAMA /432 /2024	
		VS	VS	()	
778	D-ABLAPL/32403/2024	STATE OF ODISHA SATYAJIT DAS	SANJIB KUMAR BHANJADEO	JANKIA P.S. /278 /2024	
		VS	VS	()	
779	D-ABLAPL/32404/2024	STATE OF ODISHA BIKASH BEHERA	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /137 /2024	
		VS	VS	()	
780	D-ABLAPL/32405/2024	STATE OF ODISHA BHAGABAN ROURTRAY	SANJIB KUMAR BHANJADEO	KHURDA SADAR /111 /2023	
		VS	VS	()	
781	D-ABLAPL/32406/2024	STATE OF ODISHA KAPILA MALIK	SATYA NARAYAN MISHRA 4	/ /0	
		VS	VS	()	
782	D-ABLAPL/32407/2024	STATE OF ODISHA SATYAJIT DAS	SANJIB KUMAR BHANJADEO	JANKIA P.S. /285 /2024	
		VS	VS	()	

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FILING REPORT AS ON :28/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
783	D-ABLAPL/32409/2024	STATE OF ODISHA DIPU @ BISWANATH KHANDEITARAY @ KHANDA VS SATYAJIT DAS	SANJIB KUMAR BHANJADEO	// KHURDA SADAR /111 /2023	
		VS	VS	()	
784	D-ABLAPL/32410/2024	STATE OF ODISHA SATYAJIT DAS	SANJIB KUMAR BHANJADEO	// JANKIA P.S. /283 /2024	
		VS	VS	()	
785	D-ABLAPL/32411/2024	STATE OF ODISHA SATYAJIT DAS	SANJIB KUMAR BHANJADEO	// JANKIA P.S. /279 /2024	
		VS	VS	()	
786	D-ABLAPL/32413/2024	STATE OF ODISHA BHAGABAN SWAIN	SANTOSH KUMAR MAHANTY	// PURUSHOTTAMPUR /272 /2018	
		VS	VS	()	
787	D-ABLAPL/32414/2024	STATE OF ODISHA SATYAJIT DAS	SANJIB KUMAR BHANJADEO	// JANKIA P.S. /284 /2024	
		VS	VS	()	
788	D-ABLAPL/32415/2024	STATE OF ODISHA PRAMILA ROUT	PARSURAM PANDA	// MAHAKALPARA /218 /2022	
		VS	VS	()	
789	D-ABLAPL/32416/2024	STATE OF ODISHA BIREN KUMAR BADAJENA @ AKSHAYA BADAJENABISHAL BAIVAB		// BALIANTA P.S. /430 /2024	
		VS	VS	()	
790	D-ABLAPL/32417/2024	STATE OF ODISHA UTTAP SWAIN	BIBHU PRASAD MOHANTY	// BRAHMAGIRI /533 /2024	
		VS	VS	()	
791	D-ABLAPL/32420/2024	STATE OF ODISHA MANU@MUNU MOHANTY BENIA	SURYAKANTA DASH	// UMERKOTE /283 /2024	
		VS	VS	()	
792	D-ABLAPL/32429/2024	STATE OF ODISHA BABU BEHERA	SNEHASISH BEHERA	// ATHGARH /304 /2024	
		VS	VS	()	
793	D-ABLAPL/32430/2024	STATE OF ODISHA GOBIND SINGH	BHARAT BHUSAN ROURAY	// BRAHMANITARANG /280 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :28/10/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
794	D-ABLAPL/32434/2024	BIKASH PARI VS STATE OF ODISHA	ABHILASH MISHRA VS	BHAWANIPATNA SADAR /450 /2024 () //	
795	D-ABLAPL/32436/2024	ADHIKARI PALAI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /533 /2024 () //	
796	D-ABLAPL/32439/2024	BIBEKANANDA SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS	PARJANG /470 /2024 () //	
797	D-ABLAPL/32440/2024	ADHIKARI MAJHI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /411 /2024 () //	
798	D-ABLAPL/32441/2024	BIKASH KARADA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /293 /2024 () //	
799	D-ABLAPL/32442/2024	NALINI LIMA @ NALIN VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /23 /2020 () //	
800	D-ABLAPL/32444/2024	SURESH NAIK VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	RANPUR /330 /2024 () //	
801	D-ABLAPL/32445/2024	BABU NAYAK @ SANJAY NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /250 /2024 () //	
802	D-ABLAPL/32446/2024	SANJAY NAIK VS STATE OF ODISHA	SULOCHANA PATRO VS	BELLAGUNTHA /346 /2024 () //	
803	D-ABLAPL/32448/2024	RICY@AWHAN JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /885 /2024 () //	
804	D-ABLAPL/32450/2024	PRADYUMNA DHAL @ SALUA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALICHANDRAPUR /484 /2024 () //	
805	D-ABLAPL/32452/2024	SOUMYA RANJAN MANDAL	BIJAY KUMAR BEHERA	BHARATPUR PS /586 /2024	

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FILING REPORT AS ON :28/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
806	D-ABLAPL/32453/2024	BHIMASEN DAS	BIKRAM KESHARI BAL	SALIPUR /408 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
807	D-ABLAPL/32455/2024	ABINASH BEHERA	SIMSON JENA	BARIPADA TOWN /404 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
808	D-ABLAPL/32458/2024	MONALISA NAIK	PRATIK NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
809	D-ABLAPL/32459/2024	MANOJ KUMAR MALLICK	AMIT KUMAR NATH	BRAHMANITARANG /280 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
810	D-ABLAPL/32460/2024	BAIKUNTHA SAHOO	ANURAG PATI	BARAMBA /233 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
811	D-ABLAPL/32461/2024	KANHA BISOI	BIJAY KUMAR BEHERA	CHANDRASEKHARPUR /757 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
812	D-ABLAPL/32462/2024	DILLIP KUMAR JENA	ANSHUMAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
813	D-ABLAPL/32463/2024	NABA BEHERA	SANTOSH KUMAR MAHANTY	ASKA /615 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
814	D-ABLAPL/32464/2024	RATNAKAR SETHI	UDIT RANJAN JENA	BALASORE SADAR /402 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
815	D-ABLAPL/32465/2024	SATRUGHAN NAIK	BIJAY KUMAR BEHERA	JAGANNATHA PRASAD /375 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
816	D-ABLAPL/32466/2024	ANIL BEHERA	SANTOSH KUMAR MAHANTY	ASKA /613 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
817	D-ABLAPL/32468/2024	STATE OF ODISHA DIBAN SETHI @ DIWAN VS	SANTOSH KUMAR MAHANTY VS	// ASKA /612 /2024 ()	
818	D-ABLAPL/32469/2024	STATE OF ODISHA MRUTYUNJAY PATRA VS	PRAVASH CHANDRA JENA VS	// KAMARDA /144 /2024 ()	
819	D-ABLAPL/32470/2024	STATE OF ODISHA SAROJ BARIK @ KAURA BARIK VS	AMULYA RATNA PANDA VS	// BINJHARPUR /554 /2024 ()	
820	D-ABLAPL/32472/2024	STATE OF ODISHA KANHEI JENA VS	SANTOSH KUMAR MAHANTY VS	// ASKA /614 /2024 ()	
821	D-ABLAPL/32473/2024	STATE OF ODISHA GOURANGA PATRA VS	PRAVASH CHANDRA JENA VS	// KAMARDA /144 /2024 ()	
822	D-ABLAPL/32474/2024	STATE OF ODISHA AJAYA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ASKA /616 /2024 () //	

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MISC CASES FILED on :28/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/32191/2024 ADMLS/3/2024	SCANDI TRADING LTD. MP	ANURAG PATI	20/2024
2	D-ADMLS/32191/2024 ADMLS/3/2024	SCANDI TRADING LTD. MP	ANURAG PATI	21/2024
3	D-ITA/45344/2024 ITA/ /	SCAN ISPAT LTD (AAJCSO967Q) MP	AMRITA PANDA	33/2024
4	D-ELPET/31434/2024 ELPET/13/2024	BABITA MALLICK MP	BIBEKANANDA BHUYAN	77/2024
5	D-ELPET/30665/2024 ELPET/27/2024	INDRAMANI BHAISAL MP	RABI NARAYAN MOHANTY	78/2024
6	D-JCRLA/18055/2024 JCRLA/110/2024	NITAI MANDAL MP	ADV	219/2024
7	D-JCRLA/18055/2024 JCRLA/110/2024	NITAI MANDAL MP	ADV	220/2024
8	D-CRLMP/30055/2024 CRLMP/1414/2024	SANJAYA PATEL MP	RANJAN KUMAR NAYAK	244/2024
9	D-CRLMP/29919/2024 CRLMP/1420/2024	DUKHI PARIDA MP	BHUBAN MOHAN BHUYAN	245/2024
10	D-CRLMP/32214/2024 CRLMP/ /	CUTTACK SARASWATA SANGHA, CUTTACK MP	NIKROD KUMAR SAHU	246/2024
11	D-CRLMP/32313/2024 CRLMP/ /	BABITA PATTNAIK @ BABITA PATTANAIK MP	KABHIMANYU PARIDA	247/2024
12	D-CRLMP/32326/2024 CRLMP/ /	BRAJENDRA KUMAR ROUT MP	TUSAR KUMAR MISHRA	248/2024
13	D-CRLMP/32271/2024 CRLMP/ /	BADRINARAYAN DUTTA MP	SWAPNIL ROY	249/2024
14	D-TRP(C)/39783/2024 TRP(C)/286/2024	SMITA MOHAPATRA MP	PRADIPTA VARMA	353/2024
15	D-TRP(C)/45401/2024 TRP(C)/ /	ANITA PATRA MP	SOUBHAGYA KUMAR DASH	354/2024
16	D-TRP(C)/45627/2024 TRP(C)/ /	PUNAM CHINDRA MP	BHARAT BHUSAN ROUSTRAY	355/2024
17	D-RVWPET/45318/2024 RVWPET/257/2024	ASHOK KUMAR SWAIN MP	ARABINDA TRIPATHY	393/2024
18	D-RVWPET/43154/2024 RVWPET/ /	PRAVATI SAHOO MP	ADV.	394/2024
19	D-RVWPET/44626/2024 RVWPET/ /	CHITTA RANJAN SAHU MP	SUVENDU KUMAR RAY	395/2024
20	D-RVWPET/35716/2024 RVWPET/184/2024	UNION OF INDIA MP	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL	396/2024
21	D-RVWPET/45559/2024 RVWPET/ /	PANKAJ KUMAR DHADA MP	MANAS KUMAR SWAIN	397/2024
22	D-RVWPET/43042/2024 RVWPET/ /	NIRMAL SINGH MP	JAGAJIBAN PRADHAN	398/2024
23	D-RVWPET/42409/2024 RVWPET/240/2024	RADHASHYAM BISWAL MP	SURYAKANTA DASH	399/2024
24	D-RVWPET/43272/2024 RVWPET/ /	SIKHARA SAMAL MP	ADV.	400/2024
25	D-RVWPET/45668/2024 RVWPET/ /	HARISANKAR SAHOO MP	UMA CHARAN MISHRA	401/2024
26	D-RVWPET/45668/2024	HARISANKAR SAHOO	UMA CHARAN MISHRA	

	RVWPET/ /	MP		402/2024
27	D-RVWPET/45668/2024	HARISANKAR SAHOO	UMA CHARAN MISHRA	
	RVWPET/ /	MP		403/2024
28	D-CONTC/18568/2024	SITARAM AGRAWAL		
	CONTC/3578/2024	MP		450/2024
29	D-RPFAM/18689/2024	CHIRANJIV PARITOSH	SUDIPTO PANDA	
	RPFAM/113/2024	MP		461/2024
30	D-RPFAM/45545/2024	CHITTARANJAN PATRA	JANMEJAYA RAY	
	RPFAM/ /	MP		462/2024
31	D-RPFAM/43961/2024	RABI SANKAR NAYAK	MANA MOHAN PATTANAIAK	
	RPFAM/ /	MP		463/2024
32	D-RPFAM/45594/2024	SAILESH KUMAR PATTANAYAK	DEBARAJ MOHANTY	
	RPFAM/ /	MP		464/2024
33	D-RPFAM/45545/2024	CHITTARANJAN PATRA	JANMEJAYA RAY	
	RPFAM/ /	MP		465/2024
34	D-MATA/35918/2024	NIRANJAN MOHANTY	SATYABRATA MOHANTY	
	MATA/300/2024	MP		481/2024
35	D-MATA/44319/2024	URMILA BEHERA	PANCHANAN PANIGRAHI	
	MATA/383/2024	MP		482/2024
36	D-MATA/45480/2024	GAVARA KALYANI	PRASANNA KUMAR MISHRA	
	MATA/ /	MP		483/2024
37	D-MATA/45577/2024	ANKITA KAR	BIKRAM CHANDRA GHADEI	
	MATA/ /	MP		484/2024
38	D-MATA/45577/2024	ANKITA KAR	BIKRAM CHANDRA GHADEI	
	MATA/ /	MP		485/2024
39	D-MATA/45589/2024	PRIYANKA PRIYADARSHANI KAR	ARUPA NANDA DAS	
	MATA/ /	MP		486/2024
40	D-MATA/38594/2024	KARUNAKANTA SAMAL	ARUN KUMAR DAS	
	MATA/ /	MP		487/2024
41	D-CMAPL/259/2023	BHARAT JAL	NIRANJAN SINGH (1)	
	CMAPL/259/2023	MP		539/2024
42	D-CMAPL/44925/2024	KULAMANI MEHER	ADV.	
	CMAPL/ /	MP		540/2024
43	D-CMAPL/45567/2024	SUKANTI NAIK	ADV.	
	CMAPL/ /	MP		541/2024
44	D-CMAPL/48/2004	GANGADHAR SAHU	M/S.P.K.MISHRA	
	CMAPL/48/2004	MP		542/2024
45	D-FAO/45283/2024	AMIT BILUNG	SATYABAN SAHOO	
	FAO/ /	MP		929/2024
46	D-FAO/42182/2024	DEBENDRA KUMAR DAS	KAPILA CHARAN NAYAK	
	FAO/ /	MP		930/2024
47	D-FAO/45450/2024	THE D.M, M/S ORIENTAL INSURANCE CO.	SANTANU KUMAR SWAIN	
	FAO/ /	MP		931/2024
48	D-FAO/45450/2024	THE D.M, M/S ORIENTAL INSURANCE CO.	SANTANU KUMAR SWAIN	
	FAO/ /	MP		932/2024
49	D-FAO/45656/2024	MANAGER, M/S. ORIENTAL INSURANCE CO.	ADAM AKHTRIN	
	FAO/ /	MP		933/2024
50	D-FAO/45681/2024	MANAGER(T.P. HUB), M/S NEW INDIA ASSURANCE	BRANCH CHAND.,CUTTACK	
	FAO/ /	MP		934/2024
51	D-SA/157/1997	RUSHABHA	M/S.SAURYA.KANTA.PADHI,A. DAS,B.PANIGRAHI,S.S.MOHANTY,K.J	
	SA/157/1997	MP		964/2024
52	D-SA/157/1997	RUSHABHA	M/S.SAURYA.KANTA.PADHI,A. DAS,B.PANIGRAHI,S.S.MOHANTY,K.J	
	SA/157/1997	MP		965/2024
53	D-SA/157/1997	RUSHABHA	M/S.SAURYA.KANTA.PADHI,A. DAS,B.PANIGRAHI,S.S.MOHANTY,K.J	
	SA/157/1997	MP		966/2024
54	D-SA/157/1997	RUSHABHA	M/S.SAURYA.KANTA.PADHI,A. DAS,B.PANIGRAHI,S.S.MOHANTY,K.J	
	SA/157/1997	MP		967/2024
55	D-SA/157/1997	RUSHABHA	M/S.SAURYA.KANTA.PADHI,A. DAS,B.PANIGRAHI,S.S.MOHANTY,K.J	
	SA/157/1997	MP		968/2024
56	D-SA/157/1997	RUSHABHA	M/S.SAURYA.KANTA.PADHI,A. DAS,B.PANIGRAHI,S.S.MOHANTY,K.J	
	SA/157/1997	MP		969/2024
57	D-CRLREV/31191/2024	N.KOUSHIK OJHA	BIPLAB KUMAR DASH	
	CRLREV/608/2024	MP		999/2024

58	D-CRLREV/27563/2024 CRLREV/507/2024	ACHUTA KISAN MP	BHARATI DASH	1000/2024
59	D-CRLREV/32141/2024 CRLREV/ /	BALAKRUSHNA SAHU MP	MAHES DAS	1001/2024
60	D-CRLREV/32144/2024 CRLREV/ /	TRAILOKYANATHA PANIGRAHI MP	MAHES DAS	1002/2024
61	D-CRLREV/29835/2024 CRLREV/566/2024	IMRAN KHAN MP		1003/2024
62	D-CRLREV/32192/2024 CRLREV/ /	JITENDRA SAHU MP	DEEPAK KU SAHOO	1004/2024
63	D-CRLREV/32246/2024 CRLREV/ /	BABJI BHIMASINGI @ BHIMASINGI BABJIPRASANNA KUMAR MISHRA MP		1005/2024
64	D-CRLREV/32321/2024 CRLREV/ /	KRUSHNA BIHARI MP	JNYANANDA PANDA	1006/2024
65	D-CRLREV/32321/2024 CRLREV/ /	KRUSHNA BIHARI MP	JNYANANDA PANDA	1007/2024
66	D-CRLREV/896/2016 CRLREV/896/2016	KARTIK JENA@KARTIK CH.JENA MP	M/S.SURYAKANTA DASH	1008/2024
67	D-CRLREV/32356/2024 CRLREV/ /	PRASANTA KUMAR BHANJDEO@PRASANTA KUMAR BHANJDEO MP		1009/2024
68	D-CRLREV/32356/2024 CRLREV/ /	PRASANTA KUMAR BHANJDEO@PRASANTA KUMAR BHANJDEO MP		1010/2024
69	D-CRLREV/32356/2024 CRLREV/ /	PRASANTA KUMAR BHANJDEO@PRASANTA KUMAR BHANJDEO MP		1011/2024
70	D-CRLREV/32380/2024 CRLREV/ /	SHRADHANJALI BEHERA MP	RAJAT KUMAR PANDA	1012/2024
71	D-CRLREV/32397/2024 CRLREV/ /	URMILA DAS MP	JANAKI KANTA MAHAPATRA	1013/2024
72	D-RSA/31688/2024 RSA/337/2024	RAMESH CHANDRA BALIARSINGH MP	AMIT PRASAD BOSE	1240/2024
73	D-RSA/44146/2024 RSA/ /	BAISHNABA CHARAN BEHURA MP	KALPATARU MISHRA	1241/2024
74	D-RSA/44146/2024 RSA/ /	BAISHNABA CHARAN BEHURA MP	KALPATARU MISHRA	1242/2024
75	D-RSA/246/2023 RSA/246/2023	AKAPATI KALYANI PATRA MP	BIBEKANANDA BHUYAN	1243/2024
76	D-RSA/45636/2024 RSA/ /	ACHIN KUMAR GHOSAL MP	ANKITA MUKHERJI	1244/2024
77	D-RSA/45636/2024 RSA/ /	ACHIN KUMAR GHOSAL MP	ANKITA MUKHERJI	1245/2024
78	D-CMP/45320/2024 CMP/ /	NIRAKAR SABAT MP	BIPLABA P.B. BAHALI	1289/2024
79	D-CMP/45468/2024 CMP/ /	RAGHUNATH RANA MP	PRAMODA KUMAR MISHRA	1290/2024
80	D-CMP/45467/2024 CMP/ /	JABEDA BIBI MP	MAHESWAR MOHANTY	1291/2024
81	D-CMP/45473/2024 CMP/ /	ALPANA SAHOO MP	PRASANTA KUMAR SATAPATHY	1292/2024
82	D-CMP/45525/2024 CMP/ /	KEDAR CHANDRA MOHANTY MP	PRAKASH RANJAN BARIK	1293/2024
83	D-CMP/35507/2024 CMP/981/2024	SK JAMU MP	SAI PRASAD MALLICK	1294/2024
84	D-CMP/45586/2024 CMP/ /	SATYABRATA DASH MP	TUSAR KUMAR MISHRA	1295/2024
85	D-CMP/45586/2024 CMP/ /	SATYABRATA DASH MP	TUSAR KUMAR MISHRA	1296/2024
86	D-CMP/45600/2024 CMP/ /	SAKUNTAL DAS @ KHUNITA MP	DEBASHIS NANDA	1297/2024
87	D-CMP/41646/2024 CMP/ /	PRAVAT KUMAR SETHY MP	KUNJA SUNDAR DAS	1298/2024
88	D-CMP/45654/2024 CMP/ /	RAMAKANTA SAMAL MP	SADASIVA PATRA (1)	1299/2024
89	D-BLAPL/29766/2024	LUKESH NAIK		

	BLAPL/10105/2024	MP		1396/2024
90	D-BLAPL/9457/2024	PRAKASH BHEL		
	BLAPL/3162/2024	MP		1397/2024
91	D-BLAPL/21123/2024	RAMESH DAS	SAURAV TIBREWAL	
	BLAPL/7303/2024	MP		1398/2024
92	D-BLAPL/29595/2024	GANESH MANDAL		
	BLAPL/10192/2024	MP		1399/2024
93	D-BLAPL/30203/2024	SAIKH PAHILU		
	BLAPL/10290/2024	MP		1400/2024
94	D-BLAPL/14465/2023	NISHANT PRAKASH JAISWAL	SISIRA PANIGRAHI	
	BLAPL/14465/2023	MP		1401/2024
95	D-BLAPL/26577/2024	YUVRAJ SHAM MANE		
	BLAPL/9023/2024	MP		1402/2024
96	D-BLAPL/28314/2024	NARENDRA SABAR	BISWAJIT RANJAN TRIPATHY	
	BLAPL/9596/2024	MP		1403/2024
97	D-BLAPL/26471/2024	TRILOCHAN NATH @ CHIYAAN	BINAYA BHUSAN ROUSTRAY	
	BLAPL/9120/2024	MP		1404/2024
98	D-BLAPL/31039/2024	BANABIHARI SAHOO	DR. SUSANT KUMAR KANUNGO	
	ABLAPL/11550/2024	MP		2322/2024
99	D-BLAPL/25618/2024	RUDRA NARAYANA DALEI		
	ABLAPL/10049/2024	MP		2323/2024
100	D-BLAPL/25177/2024	JARITA @ JHARI RANA		
	ABLAPL/9171/2024	MP		2324/2024
101	D-BLAPL/24494/2024	PINKU @ PINTU NAIK		
	ABLAPL/8877/2024	MP		2325/2024
102	D-BLAPL/26893/2024	GIRIDHARI BHOI		
	ABLAPL/9978/2024	MP		2326/2024
103	D-BLAPL/28916/2024	TOPHAN BEHERA @TOFAN BEHERA		
	ABLAPL/10944/2024	MP		2327/2024
104	D-BLAPL/30044/2024	PRAFULLA KUMAR SATPATHY		
	ABLAPL/11112/2024	MP		2328/2024
105	D-BLAPL/28561/2024	NARAHARI SAMAL		
	ABLAPL/10504/2024	MP		2329/2024
106	D-BLAPL/23303/2024	NARAHARI SAMAL	DEEPAK KUMAR SAHOO	
	ABLAPL/8515/2024	MP		2330/2024
107	D-BLAPL/28896/2024	RAJESH KUMAR PRADHAN		
	ABLAPL/10859/2024	MP		2331/2024
108	D-BLAPL/10358/2024	SIBA SWAIN @ SIBANANDA SWAIN		
	ABLAPL/3686/2024	MP		2332/2024
109	D-BLAPL/22625/2024	SAGAR BISWAL @ RABINDRA KUMAR BISWAL		
	ABLAPL/8379/2024	MP		2333/2024
110	D-BLAPL/27263/2024	MUSTAFIZ ALAM		
	ABLAPL/10581/2024	MP		2334/2024
111	D-BLAPL/28297/2024	BIBHUTI BHUSAN LENKA @ BIBHU LENKA		
	ABLAPL/10517/2024	MP		2335/2024
112	D-BLAPL/11659/2023	RABI @ RABI KUMAR RAY		
	ABLAPL/11659/2023	MP		2336/2024
113	D-BLAPL/29603/2024	SANJAY PANDEY @SANJAY KUMAR PANDEY		
	ABLAPL/11030/2024	MP		2337/2024
114	D-BLAPL/22062/2024	ARJUN NAYAK	RAMESH CHANDRA MAHARANA	
	ABLAPL/8237/2024	MP		2338/2024
115	D-BLAPL/26756/2024	BHAGIRATHI SETHY		
	ABLAPL/9894/2024	MP		2339/2024
116	D-BLAPL/11953/2023	ADITYA PRADHAN		
	ABLAPL/11953/2023	MP		2340/2024
117	D-BLAPL/2409/2024	DINGAR KUMBHAR		
	ABLAPL/899/2024	MP		2341/2024
118	D-BLAPL/21471/2024	GOURAV KUMAR @ GOURAV KUMAR RAM,		
	ABLAPL/8481/2024	MP		2342/2024
119	D-BLAPL/28651/2024	CHANDAN @ DILLIP BADAJENA		
	ABLAPL/10558/2024	MP		2343/2024
120	D-BLAPL/28856/2024	ANIL KUMAR JENA		
	ABLAPL/10856/2024	MP		2344/2024

121	D-ABLAPL/7560/2023 ABLAPL/7560/2023	GOUTAM SAHOO MP		2345/2024
122	D-ABLAPL/30939/2024 ABLAPL/11541/2024	LITU @ PABITRA RAJAN PRADHAN MP		2346/2024
123	D-ABLAPL/18595/2024 ABLAPL/7250/2024	NITYANANDA PUROHIT MP		2347/2024
124	D-ABLAPL/25700/2024 ABLAPL/9483/2024	BINOD KISKU MP		2348/2024
125	D-ABLAPL/24103/2024 ABLAPL/8867/2024	NIHAR NIRAKAR DAS @ NIHAR RANJAN NAYAK MP		2349/2024
126	D-ABLAPL/27476/2024 ABLAPL/10460/2024	JYOTIRANJAN NAYAK @ BHAGU NAYAK MP		2350/2024
127	D-ABLAPL/27965/2024 ABLAPL/10497/2024	SANDHYARANI NANDY MP		2351/2024
128	D-ABLAPL/25090/2024 ABLAPL/9250/2024	JOGENDRANATH DAS MP	PRAVASH CH.JENA	2352/2024
129	D-ABLAPL/16674/2024 ABLAPL/5801/2024	PIROJ PADHAN @ SANJIT PADHAN MP		2353/2024
130	D-ABLAPL/13637/2024 ABLAPL/4805/2024	RAKESH PADHAN MP		2354/2024
131	D-ABLAPL/23748/2024 ABLAPL/8674/2024	RAMCHANDRA BALIARSINGH MP		2355/2024
132	D-ABLAPL/18620/2019 ABLAPL/18620/2019	CHHABI@PABITRA PRADHAN MP		2356/2024
133	D-ABLAPL/24608/2024 ABLAPL/9154/2024	BHAGI RANSINGH @ BHAGIRATHI RANASINGH MP		2357/2024
134	D-ABLAPL/28633/2024 ABLAPL/10600/2024	SANDEEP KUMAR BINDHANI@KUNU BIN MP	RUJENDRA NARAYAN ROUT	2358/2024
135	D-MACA/44583/2024 MACA/ /	JOGENDRA SETHY MP	KAPILA CHARAN NAYAK	2523/2024
136	D-MACA/42958/2024 MACA/ /	RASMITA DAS MP	KAPILA CHARAN NAYAK	2524/2024
137	D-MACA/44810/2024 MACA/ /	M/S CHOLA M.S. GENERAL INSURANCE CO.LTD.,KHURDA MP		2525/2024
138	D-MACA/45322/2024 MACA/ /	M/S NATIONAL INSURANCE COMPANY CO. MP	AYEN, GEFPR, DAS	2526/2024
139	D-MACA/45322/2024 MACA/ /	M/S NATIONAL INSURANCE COMPANY CO. MP	AYEN, GEFPR, DAS	2527/2024
140	D-MACA/45329/2024 MACA/ /	MINATI MANDAL MP	SATYABHUSAN DAS	2528/2024
141	D-MACA/41542/2024 MACA/ /	PATO SINGH MP	DEBASISH PATNAIK	2529/2024
142	D-MACA/41957/2024 MACA/ /	CHOLAMANDALAM M.S GENERAL INSURANCE CO.LTD.,SOMNATH MP	SOMNATH, CHOLROY, BBSR	2530/2024
143	D-MACA/41957/2024 MACA/ /	CHOLAMANDALAM M.S GENERAL INSURANCE CO.LTD.,SOMNATH MP	SOMNATH, CHOLROY, BBSR	2531/2024
144	D-MACA/31854/2024 MACA/788/2024	B.M., SBI GENERAL INSURANCE CO.LTD., MP	SOMNATH, CHOLROY	2532/2024
145	D-MACA/42993/2024 MACA/ /	MANAGER, LEGAL(T.P.CLAIM) ORIENTAL INSURANCE CO.LTD., MP	PRESENATA INSURANCE CO.LTD.	2533/2024
146	D-MACA/44565/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD., MP	PRASANT KUMAR MAHALI	2534/2024
147	D-MACA/43629/2024 MACA/ /	B.M., ORIENTAL INSURANCE CO., SAMBA MP	PRASANTA KUMAR MAHALI	2535/2024
148	D-MACA/521/2007 MACA/521/2007	SANYASI GIRI MP	M/S.SARAT K.MOHANTY, S.DEI, S.MOHANTY, S.BARIK	2536/2024
149	D-MACA/45454/2024 MACA/ /	D.VASUDEV MP	DHANANJAYA MUND	2537/2024
150	D-MACA/259/2008 MACA/259/2008	N.I.CO.LTD MP		2538/2024
151	D-MACA/686/2008 MACA/686/2008	N.I.CO.LTD MP		2539/2024
152	D-MACA/45470/2024	TEJASMAN NAYAK	BISHNU BRATA SINGH	

	MACA/ /	MP		2540/2024
153	D-MACA/45512/2024	THE D.M., NATIONAL INSURANCE CO. LTD.	BIJAYA KUMAR BEHERA	
	MACA/ /	MP		2541/2024
154	D-MACA/45512/2024	THE D.M., NATIONAL INSURANCE CO. LTD.	BIJAYA KUMAR BEHERA	
	MACA/ /	MP		2542/2024
155	D-MACA/42380/2024	THE DIVISIONAL MANAGER, M/S. UNITED PRIMA INSURANCE CO. LTD.	PRITHVIRAJ KUMAR BBSR	
	MACA/ /	MP		2543/2024
156	D-MACA/986/2010	MANIKA BISWAL		
	MACA/986/2010	MP		2544/2024
157	D-MACA/666/2009	MADHAB BEHERA	M/S.LAXMI N.RAYATSINGH	
	MACA/666/2009	MP		2545/2024
158	D-MACA/41542/2024	PATO SINGH	DEBASISH PATNAIK	
	MACA/ /	MP		2546/2024
159	D-MACA/828/2007	O.I.CO.LTD		
	MACA/828/2007	MP		2547/2024
160	D-MACA/45674/2024	D.M., NEW INDIA ASSURANCE CO.LTD.,SUNDAR GARHAN		
	MACA/ /	MP		2548/2024
161	D-CRLA/402/2018	BHUBAN BINDHANI	BIJAYA KUMAR BEHERA	
	CRLA/402/2018	MP		2707/2024
162	D-CRLA/24614/2024	KAILASH GOUDA	BIDYALOK MOHAPATRA	
	CRLA/850/2024	MP		2708/2024
163	D-CRLA/35/2019	MANDAR NAYAK	M/S.NAIBEDYA PRASAD SAMAL, S.MAHARANA, A.K.PRUSTY, (MR.S	
	CRLA/35/2019	MP		2709/2024
164	D-CRLA/262/2023	MANOJ@JADA JANI	DIPTI RANJAN BHOKTA, J. SAHOO, S.R. ACHARYA	
	CRLA/262/2023	MP		2710/2024
165	D-CRLA/31084/2024	KHILO RANJU @ CHANTI @ BISHANT @ PRASHANT KUMAR JENA		
	CRLA/ /	MP		2711/2024
166	D-CRLA/32175/2024	BAHANAPATI BEHERA	PARTHA SARATHI NAYAK	
	CRLA/ /	MP		2712/2024
167	D-CRLA/32175/2024	BAHANAPATI BEHERA	PARTHA SARATHI NAYAK	
	CRLA/ /	MP		2713/2024
168	D-CRLA/32219/2024	BADI MUKUDU	S.S.RAY (2)	
	CRLA/ /	MP		2714/2024
169	D-CRLA/32219/2024	BADI MUKUDU	S.S.RAY (2)	
	CRLA/ /	MP		2715/2024
170	D-CRLA/32219/2024	BADI MUKUDU	S.S.RAY (2)	
	CRLA/ /	MP		2716/2024
171	D-CRLA/32233/2024	DEBARAJ DIGAL	HIMANSHU BHUSAN DASH	
	CRLA/ /	MP		2717/2024
172	D-CRLA/32233/2024	DEBARAJ DIGAL	HIMANSHU BHUSAN DASH	
	CRLA/ /	MP		2718/2024
173	D-CRLA/10634/2024	PURNA CHANDRA BEHERA	M/S JNYANANANDA PANDA, M/S ADITI HOTA	
	CRLA/357/2024	MP		2719/2024
174	D-CRLA/732/2023	RABI SAHOO	SURYAKANTA DWIBEDI	
	CRLA/732/2023	MP		2720/2024
175	D-CRLA/31/2023	JITENDRA KUMAR MOHARANA@JITU@JITENDRA KUMAR DWIBEDI		
	CRLA/31/2023	MP		2721/2024
176	D-CRLA/828/2023	KULHA @ TRAILOKYANATH SAHOO	RAMANI KANTA PATTANAIAK	
	CRLA/828/2023	MP		2722/2024
177	D-CRLA/32273/2024	SUSANTA HATI	HIMANSU SEKHAR MISHRA	
	CRLA/ /	MP		2723/2024
178	D-CRLA/32273/2024	SUSANTA HATI	HIMANSU SEKHAR MISHRA	
	CRLA/ /	MP		2724/2024
179	D-CRLA/32279/2024	MANOJ BAGHA	SUJATA JENA	
	CRLA/ /	MP		2725/2024
180	D-CRLA/32279/2024	MANOJ BAGHA	SUJATA JENA	
	CRLA/ /	MP		2726/2024
181	D-CRLA/32286/2024	HAGRU @ BENUDHAR BHAINSA	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		2727/2024
182	D-CRLA/32286/2024	HAGRU @ BENUDHAR BHAINSA	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		2728/2024
183	D-CRLA/32293/2024	DILESWAR @ DILE KISAN	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		2729/2024

184	D-CRLA/32293/2024 CRLA/ /	DILESWAR @ DILE KISAN MP	PABITRA KUMAR NAYAK	2730/2024
185	D-CRLA/40/2022 CRLA/40/2022	PARAMA BHOI MP	SATYABRATA PANDA	2731/2024
186	D-CRLA/32333/2024 CRLA/ /	SANSAI RANDHARI MP	SANGRAM KESHARI ROUT	2732/2024
187	D-CRLA/32342/2024 CRLA/ /	ASHOK MALLIK MP	DEEPAK KU SAHOO	2733/2024
188	D-CRLA/32354/2024 CRLA/ /	PRASANT BAGAR MP	SATRUGHNA DASH (A)	2734/2024
189	D-CRLA/32367/2024 CRLA/ /	SANKAR HEMRAM @ MUNDA @ BEDA MUNDA MP	UNNMINARAYAN PATEL	2735/2024
190	D-CRLA/32367/2024 CRLA/ /	SANKAR HEMRAM @ MUNDA @ BEDA MUNDA MP	UNNMINARAYAN PATEL	2736/2024
191	D-CRLA/32367/2024 CRLA/ /	SANKAR HEMRAM @ MUNDA @ BEDA MUNDA MP	UNNMINARAYAN PATEL	2737/2024
192	D-CRLA/32378/2024 CRLA/ /	RAMAKANTA MAJHI@KALIA MP	SAMVIT MOHANTY	2738/2024
193	D-CRLA/32378/2024 CRLA/ /	RAMAKANTA MAJHI@KALIA MP	SAMVIT MOHANTY	2739/2024
194	D-CRLMC/32110/2024 CRLMC/ /	CHINMAYA KUMAR SAHU MP	BIPLABA P.B. BAHALI	2861/2024
195	D-CRLMC/27354/2024 CRLMC/3504/2024	BIBHUDAR PRADHAN@PRABESH KUMAR PRADHAN MP		2862/2024
196	D-CRLMC/32178/2024 CRLMC/ /	JYOTISANKARA SAHOO @ JYOTISANKARA MP	DAIBANJOR ACHARYA	2863/2024
197	D-CRLMC/32183/2024 CRLMC/ /	SIDHESWAR HEMBRAM MP	JAGAJIT PANDA	2864/2024
198	D-CRLMC/32198/2024 CRLMC/ /	RAJALAXMI MOHANTY MP	PRASHANTA KUMAR NAYAK	2865/2024
199	D-CRLMC/22097/2024 CRLMC/2920/2024	CH.SANTOSH PATRO MP	PRASANTA KUMAR PANDA	2866/2024
200	D-CRLMC/29656/2024 CRLMC/3806/2024	MITU SAHOO@MOHAN MP		2867/2024
201	D-CRLMC/32177/2024 CRLMC/ /	RASABIHARY DASH MP	DEVASHIS PANDA	2868/2024
202	D-CRLMC/32228/2024 CRLMC/ /	SAMANTA DIGAL @ SAMANT DIGAL MP	ABHAS MOHANTY	2869/2024
203	D-CRLMC/29335/2024 CRLMC/3788/2024	MADHAB KANSARI MP		2870/2024
204	D-CRLMC/32248/2024 CRLMC/ /	NILAMADHAB PATRA@NEELA PATRA MP	ANJAN KUMAR BISWAL	2871/2024
205	D-CRLMC/14953/2024 CRLMC/2031/2024	RUPESH KUMAR SAHOO MP		2872/2024
206	D-CRLMC/32253/2024 CRLMC/ /	ASISH KUMAAR MUKHI MP	DILLIP KUMAR RAY	2873/2024
207	D-CRLMC/32261/2024 CRLMC/ /	BISWA PRAKASH SHRAMA MP	BASUDEV PUJARI	2874/2024
208	D-CRLMC/32282/2024 CRLMC/ /	ARJUNA PALATASINGH MP	SAROJ KUMAR DASH	2875/2024
209	D-CRLMC/32282/2024 CRLMC/ /	ARJUNA PALATASINGH MP	SAROJ KUMAR DASH	2876/2024
210	D-CRLMC/32309/2024 CRLMC/ /	BHIMSEN NAYAK MP	PRASANTA KUMAR NANDA	2877/2024
211	D-CRLMC/28208/2024 CRLMC/3666/2024	MAHADEV KACHIM MP		2878/2024
212	D-CRLMC/28147/2024 CRLMC/3655/2024	MAHADEV HARIJAN@MAHDEV KACHIM MP		2879/2024
213	D-CRLMC/32268/2024 CRLMC/ /	NITYANANDA BEHERA MP	ARUN KUMAR BEHERA	2880/2024
214	D-CRLMC/14910/2024 CRLMC/1975/2024	UMAKANTA SAHU MP	MANORANJAN ACHARYA	2881/2024
215	D-CRLMC/25461/2024	PRATIMA SAHU	MANORANJAN ACHARYA	

	CRLMC/3230/2024	MP		2882/2024
216	D-CRLMC/32374/2024 CRLMC/ /	DR. SUBHAKANTA CHOUDHURY MP	BHARAT BHUSAN ROUTRAY	2883/2024
217	D-CRLMC/26450/2024 CRLMC/3658/2024	MUKESH AGARWAL MP	UMA SHANKAR PATEL	2884/2024
218	D-WA/45392/2024 WA/ /	CHIEF EXECUTIVE,ODISHA RENEWABLE ENERGY DEVELOPMENT AGENCY, BBSR MP		7765/2024
219	D-WA/45392/2024 WA/ /	CHIEF EXECUTIVE,ODISHA RENEWABLE ENERGY DEVELOPMENT AGENCY, BBSR MP		7766/2024
220	D-WA/45392/2024 WA/ /	CHIEF EXECUTIVE,ODISHA RENEWABLE ENERGY DEVELOPMENT AGENCY, BBSR MP		7767/2024
221	D-WA/44029/2024 WA/ /	PRATAP TRIPATHY MP	DIGAMBARA MISHRA	7768/2024
222	D-WA/45362/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	7769/2024
223	D-WA/45362/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	7770/2024
224	D-WA/45362/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	7771/2024
225	D-WA/45388/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	7772/2024
226	D-WA/45388/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	7773/2024
227	D-WA/45389/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7774/2024
228	D-WA/45389/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7775/2024
229	D-WA/45389/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	7776/2024
230	D-WA/45368/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7777/2024
231	D-WA/45368/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7778/2024
232	D-WA/45368/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7779/2024
233	D-WA/45370/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7780/2024
234	D-WA/45370/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7781/2024
235	D-WA/45370/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7782/2024
236	D-WA/45371/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7783/2024
237	D-WA/45371/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7784/2024
238	D-WA/45371/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7785/2024
239	D-WA/118/2023 WA/118/2023	PUNJAB NATIONAL BANK,KOLKATA MP	M/S.S.S.RAO	7786/2024
240	D-WP(C)/45280/2024 WP(C)/26622/2024	SUMITA NAIK MP	AVIJIT PATNAIK	14297/2024
241	D-WP(C)/45285/2024 WP(C)/26639/2024	ZOBEDA BIBI MP	NIRANJAN LENKA	14298/2024
242	D-WP(C)/45286/2024 WP(C)/26672/2024	SYED KHILKAT ALLI MP	NIRANJAN LENKA	14299/2024
243	D-WP(C)/45288/2024 WP(C)/26637/2024	KANAK LATA MAHALIK @ MALLICK MP	UNMESH CHANDRA JENA	14300/2024
244	D-WP(C)/41748/2024 WP(C)/24631/2024	M/S JASODA NURSING SCHOOL, SONEPUR MP		14301/2024
245	D-WP(C)/45291/2024 WP(C)/26657/2024	SK. IBRAHIM MP	NIRANJAN LENKA	14302/2024
246	D-WP(C)/45293/2024 WP(C)/26659/2024	MOHAMMED ANISH MP	NIRANJAN LENKA	14303/2024

247	D-WP(C)/41753/2024 WP(C)/24689/2024	M/S JASODA NURSING SCHOOL, SUBARNAPUR MP		14304/2024
248	D-WP(C)/45296/2024 WP(C)/26627/2024	KUSUM DEEP MP	SHANTI PRAKASH MOHANTY	14305/2024
249	D-WP(C)/45298/2024 WP(C)/26633/2024	BIKASH SETHI MP	ALOK KUMAR PANDA	14306/2024
250	D-WP(C)/45303/2024 WP(C)/26629/2024	SUKANTI SETHI MP	BIPIN KUMAR NAYAK	14307/2024
251	D-WP(C)/45308/2024 WP(C)/26677/2024	KRUSHNA CHANDRA PRADHAN MP	BIPLABA P.B. BAHALI	14308/2024
252	D-WP(C)/45310/2024 WP(C)/26632/2024	MAHENDRA TIADI MP	UMA CHARAN MISHRA	14309/2024
253	D-WP(C)/45315/2024 WP(C)/ /	SALIM KHAN MP	BIPLABA P.B. BAHALI	14310/2024
254	D-WP(C)/11019/2024 WP(C)/10023/2024	KELU CHARANA BEHERA MP		14311/2024
255	D-WP(C)/45281/2024 WP(C)/ /	BIKRAM KESHARI SAHOO MP	SRINIVAS MOHANTY	14312/2024
256	D-WP(C)/45328/2024 WP(C)/ /	MONALISHA SAMAL MP	RAMESH CH. BEHERA	14313/2024
257	D-WP(C)/45327/2024 WP(C)/ /	ASHOK KUMAR JENA MP	P RAMAKRISHNA PATRO	14314/2024
258	D-WP(C)/45328/2024 WP(C)/ /	MONALISHA SAMAL MP	RAMESH CH. BEHERA	14315/2024
259	D-WP(C)/45330/2024 WP(C)/26686/2024	AISHWARIYA MOHNATY MP	GOPINATH MISHRA	14316/2024
260	D-WP(C)/45331/2024 WP(C)/26648/2024	JAYANTI MAJHI MP	MANAS KUMAR CHAND	14317/2024
261	D-WP(C)/45333/2024 WP(C)/ /	KRUSHNA CHANDRA MUDULI MP	MANAS KUMAR CHAND	14318/2024
262	D-WP(C)/18415/2023 WP(C)/18415/2023	BIRANCHI NARAYAN MOHANTY MP	BASUDEV PUJARI	14319/2024
263	D-WP(C)/45334/2024 WP(C)/ /	MAKARA MANDOI MP	MANAS KUMAR CHAND	14320/2024
264	D-WP(C)/45300/2024 WP(C)/ /	BIKRAM KESHARI SAHOO MP	SRINIVAS MOHANTY	14321/2024
265	D-WP(C)/45282/2024 WP(C)/ /	BASANTA KUMAR SAHU MP	RAJENDRA NARAYAN ROUT	14322/2024
266	D-WP(C)/45343/2024 WP(C)/ /	NEHA JAISWAL MP	ARUN KUMAR PATRA	14323/2024
267	D-WP(C)/45345/2024 WP(C)/ /	RASHMITA PRADHAN MP	KRISHNA CHANDRA SAHU	14324/2024
268	D-WP(C)/45347/2024 WP(C)/ /	M/S. SAI PARENTERALS LTD, HYDERABAD MP	DUDEEP KUMAR SARANGI	14325/2024
269	D-WP(C)/45348/2024 WP(C)/26626/2024	BABU LOKNATH JENA MP	SATYABRATA MOHANTY	14326/2024
270	D-WP(C)/12417/2022 WP(C)/12417/2022	DEBAKI PRADHAN MP	NIROD KUMAR SAHU	14327/2024
271	D-WP(C)/45352/2024 WP(C)/ /	M/S GARGSON PROPERTIES PVT, LTD, KHURDA MP	PRADA PRASANNA SARANGI	14328/2024
272	D-WP(C)/31350/2024 WP(C)/17527/2024	BHABANI SANKAR NANDA MP	SUBHADUTTA ROUSTRAY	14329/2024
273	D-WP(C)/45365/2024 WP(C)/26665/2024	M/S FORTUNE SPIRIT LTD., BBSR MP	ARUN KUMAR PATRA	14330/2024
274	D-WP(C)/30817/2024 WP(C)/19618/2024	HARAPRIYA SAHOO MP	RAJIB LOCHAN PATTNAIK	14331/2024
275	D-WP(C)/45383/2024 WP(C)/ /	DURGAMADHAB TRIPATHY MP	GOKULANANDA SAHU	14332/2024
276	D-WP(C)/45393/2024 WP(C)/ /	RATIKANTA SAMANTARAY MP	AJAYA KUMAR MOHARANA	14333/2024
277	D-WP(C)/39069/2024 WP(C)/23706/2024	RAMESH CHANDRA PANIGRAHI MP	TRILOCHAN DASH	14334/2024
278	D-WP(C)/45399/2024	MEGHU MALLICK	BIBHUTI BHUSAN MISHRA	

279	WP(C)/ / D-WP(C)/37821/2024 WP(C)/21683/2024	MP SUBHAM KUMAR DORA MP	DIGAMBARA MISHRA	14335/2024
280	D-WP(C)/45403/2024 WP(C)/ /	SUBRAT PRIYADARSHI MP	DIGAMBARA MISHRA	14336/2024
281	D-WP(C)/45407/2024 WP(C)/ /	TINNY DAS MP	BASUMATI PRADHAN	14337/2024
282	D-WP(C)/3757/2017 WP(C)/3757/2017	SUNIT MISHRA MP	M/S.RAMDAS ACHARY	14338/2024
283	D-WP(C)/1745/2024 WP(C)/870/2024	SUSANTA KUMAR PATNAIK MP	BHABANI SHANKAR RAYAGURU	14339/2024
284	D-WP(C)/45425/2024 WP(C)/ /	DUSMANTA SWAIN MP	RAMDAS ACHARY	14340/2024
285	D-WP(C)/14452/2024 WP(C)/8534/2024	M/S. KARAN SINGH SECURITY AGENCY, MP	BHARIPAD MOHANTY	14341/2024
286	D-WP(C)/45431/2024 WP(C)/ /	BRAJABANDHU JENA MP	RAMDAS ACHARY	14342/2024
287	D-WP(C)/11744/2024 WP(C)/6551/2024	BOUDH DISTILLERY PVT. LTD., MP	TITRIKATAMITABH MISHRA,MR.SUBIR PALIT(SR. ADV.)	14343/2024
288	D-WP(C)/11755/2024 WP(C)/6549/2024	BOUDH DISTILLERY PVT. LTD., MP	TITRIKATAMITABH MISHRA,MR.SUBIR PALIT(SR. ADV.)	14344/2024
289	D-WP(C)/11730/2024 WP(C)/6553/2024	BOUDH DISTILLERY PVT. LTD. MP	BOUDH AMITABH MISHRA,MR.SUBIR PALIT(SR. ADV.)	14345/2024
290	D-WP(C)/11723/2024 WP(C)/6544/2024	BOUDH DISTILLERY PVT. LTD. MP	BOUDH AMITABH MISHRA,MR.SUBIR PALIT(SR. ADV.)	14346/2024
291	D-WP(C)/11719/2024 WP(C)/6537/2024	BOUDH DISTILLERY PVT. LTD. MP	TITRIKATAMITABH MISHRA,MR.SUBIR PALIT(SR. ADV.)	14347/2024
292	D-WP(C)/11389/2024 WP(C)/6237/2024	M/S. DEEPAK STEEL AND POWER LTD. MP	GOURI MOHAN RATH	14348/2024
293	D-WP(C)/11736/2024 WP(C)/6487/2024	BOUDH DISTILLERY PVT. LTD., MP	TITRIKATAMITABH MISHRA	14349/2024
294	D-WP(C)/45446/2024 WP(C)/ /	LINGARAJ MAHANTA MP	SUSANTA KUMAR SAHU	14350/2024
295	D-WP(C)/45447/2024 WP(C)/ /	KARNATH MAJHI MP	MOHENDRA KUMAR MOHAPATRO	14351/2024
296	D-WP(C)/45448/2024 WP(C)/ /	TRUPTIMAYEE BHOI MP	SUPRIYO RANJAN MAHAPATRA	14352/2024
297	D-WP(C)/45449/2024 WP(C)/26700/2024	RAJESH KUMAR PRADHAN MP	SANJIBANI MISHRA	14353/2024
298	D-WP(C)/18674/2024 WP(C)/12432/2024	SAYED MUKHTAR ALI MP	SATYA SMRUTI MOHANTY	14354/2024
299	D-WP(C)/45453/2024 WP(C)/ /	GOBARDHAN BEHERA MP	ANJAN KUMAR BISWAL	14355/2024
300	D-WP(C)/45455/2024 WP(C)/ /	SUDHAKAR ROUT MP	SIDHARTHA MISHRA	14356/2024
301	D-WP(C)/45464/2024 WP(C)/ /	SUBHENDU PRADHAN MP	SATYAJIT MOHAPATRA (2)	14357/2024
302	D-WP(C)/45465/2024 WP(C)/ /	NIRPEN @ NRIPEN BAIDYA MP	AMITAV TRIPATHY	14358/2024
303	D-WP(C)/45469/2024 WP(C)/ /	SUB DIVISIONAL OFFICER (ELECT), MP	PIPILSUB DIVISION, MEDANMARA	14359/2024
304	D-WP(C)/38399/2023 WP(C)/38399/2023	M/S. ADITYA ALUMINIUM, LAPANGA, MP	SAMBALPUR	14360/2024
305	D-WP(C)/45472/2024 WP(C)/ /	MALATI BHOI MP	MOHENDRA KUMAR MOHAPATRO	14361/2024
306	D-WP(C)/31625/2023 WP(C)/31625/2023	SUSHANTA KUMAR RATH MP	SOUBHAGYA SUNDAR DAS	14362/2024
307	D-WP(C)/45475/2024 WP(C)/ /	HRUSHIKESH KAR MP	MOHENDRA KUMAR MOHAPATRO	14363/2024
308	D-WP(C)/45493/2024 WP(C)/ /	ASHOK KUMAR SAMANTARAY MP	JITENDRA KUMAR MISHRA (2)	14364/2024
309	D-WP(C)/30921/2024 WP(C)/17578/2024	PRAMOD KUMAR SAHOO MP	SIDHARTH SHANKAR PADHY	14365/2024

310	D-WP(C)/45506/2024 WP(C)/ /	N.SANTA RAO MP	DEEPALI MAHAPATRA	14367/2024
311	D-WP(C)/24373/2024 WP(C)/15087/2024	BHANUPRIYA MAHANTA MP	RAJIB RATH	14368/2024
312	D-WP(C)/45508/2024 WP(C)/ /	NARAYAN SAHU MP	SAMEER GUPTA	14369/2024
313	D-WP(C)/16225/2024 WP(C)/9399/2024	SHYAM SUNDAR RAM MP	RABI NARAYAN BEHERA	14370/2024
314	D-WP(C)/45510/2024 WP(C)/ /	SUB DIVISIONAL OFFICER (ELECT), ELECTRICIAN MP	PRASANTA KUMAR SATAPATHY	14371/2024
315	D-WP(C)/1520/2020 WP(C)/1520/2020	ARTATRANA JENA MP		14372/2024
316	D-WP(C)/29998/2024 WP(C)/17220/2024	MAHESH CHANDRA RAY MP	ATUL KUMAR MOHANTY	14373/2024
317	D-WP(C)/45526/2024 WP(C)/ /	THE MANAGEMENT OF M/S. HINDALCO INDUSTRIES LTD. MP	INDRANIL KUMAR SARKAR	14374/2024
318	D-WP(C)/45526/2024 WP(C)/ /	THE MANAGEMENT OF M/S. HINDALCO INDUSTRIES LTD. MP	INDRANIL KUMAR SARKAR	14375/2024
319	D-WP(C)/45534/2024 WP(C)/ /	NITYANANDA PAL MP	SAILABALA JENA	14376/2024
320	D-WP(C)/45533/2024 WP(C)/ /	KARTIKA CHANDRA BEHERA MP	SAILABALA JENA	14377/2024
321	D-WP(C)/30921/2024 WP(C)/17578/2024	PRAMOD KUMAR SAHOO MP	SIDHARTH SHANKAR PADHY	14378/2024
322	D-WP(C)/45537/2024 WP(C)/ /	BANDHU SETHI MP	SAILABALA JENA	14379/2024
323	D-WP(C)/21216/2013 WP(C)/21216/2013	MD.MOINUDDIN MP	M/S.T.K. MISHRA , P.BASTIA	14380/2024
324	D-WP(C)/21219/2013 WP(C)/21219/2013	MD.MOINUDDIN MP	M/S T.K. MISHRA , P.BASTIA	14381/2024
325	D-WP(C)/21216/2013 WP(C)/21216/2013	MD.MOINUDDIN MP	M/S.T.K. MISHRA , P.BASTIA	14382/2024
326	D-WP(C)/21216/2013 WP(C)/21216/2013	MD.MOINUDDIN MP	M/S.T.K. MISHRA , P.BASTIA	14383/2024
327	D-WP(C)/21219/2013 WP(C)/21219/2013	MD.MOINUDDIN MP	M/S T.K. MISHRA , P.BASTIA	14384/2024
328	D-WP(C)/45539/2024 WP(C)/ /	DIBAKAR RATH MP	SAILABALA JENA	14385/2024
329	D-WP(C)/45542/2024 WP(C)/ /	SANTOSH KUMAR MOHANTY MP	SAILABALA JENA	14386/2024
330	D-WP(C)/21219/2013 WP(C)/21219/2013	MD.MOINUDDIN MP	M/S T.K. MISHRA , P.BASTIA	14387/2024
331	D-WP(C)/41473/2024 WP(C)/ /	PRATIMA BEHERA MP	LINGARAJ SARANGI	14388/2024
332	D-WP(C)/45547/2024 WP(C)/ /	GANESWAR BEHERA MP	SAILABALA JENA	14389/2024
333	D-WP(C)/45548/2024 WP(C)/ /	MAA TARINI TIPPER AND TRUCK OWNERS ASSOCIATION MP	ANURAG PATI	14390/2024
334	D-WP(C)/45552/2024 WP(C)/ /	NILAMANI NAIK MP	ANURAG PATI	14391/2024
335	D-WP(C)/45556/2024 WP(C)/ /	PRABIN KUMAR PATRA MP	SATYABRATA MOHANTY	14392/2024
336	D-WP(C)/45558/2024 WP(C)/ /	JAGAT JYOTI NAYAK MP	ANJAN KUMAR JENA	14393/2024
337	D-WP(C)/42046/2024 WP(C)/25052/2024	WASIM AKHTAR @ BABA MP	PRASANTA KUMAR SATAPATHY	14394/2024
338	D-WP(C)/45563/2024 WP(C)/ /	DIPTIMAYEE LENKA MP	NIRANJAN LENKA	14395/2024
339	D-WP(C)/45566/2024 WP(C)/ /	NARESH KUMAR NAYAK MP	SUDEEP KUMAR SARANGI	14396/2024
340	D-WP(C)/45572/2024 WP(C)/ /	ASHOK KUMAR SAHOO MP	SUDEEP KUMAR SARANGI	14397/2024
341	D-WP(C)/45576/2024	RAJAT KUMAR NAIK	SUDEEP KUMAR SARANGI	

	WP(C)/ /	MP		14398/2024
342	D-WP(C)/45580/2024	ABHAYA KUMAR SAHOO	SUDEEP KUMAR SARANGI	
	WP(C)/ /	MP		14399/2024
343	D-WP(C)/24536/2024	SULTAN SHARIFF	SAMEER KUMAR DAS	
	WP(C)/14725/2024	MP		14400/2024
344	D-WP(C)/45583/2024	MADHAB MAJHI	SUSHANTA KUMAR JOSHI	
	WP(C)/ /	MP		14401/2024
345	D-WP(C)/45584/2024	JAYAKRUSHNA SINGH	SUDEEP KUMAR SARANGI	
	WP(C)/ /	MP		14402/2024
346	D-WP(C)/45592/2024	M/S BHIBANSHI TOUR AND TRAVELS	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		14403/2024
347	D-WP(C)/45593/2024	ANNAPURNA MAJHI	SAROJ KUMAR DASH	
	WP(C)/ /	MP		14404/2024
348	D-WP(C)/26863/2024	RASHMIDHAR DAS		14405/2024
	WP(C)/16345/2024	MP		
349	D-WP(C)/45597/2024	PRAMILA NAYAK	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		14406/2024
350	D-WP(C)/45599/2024	BIDYUT BHUSAN KAR	ACHYUTANANDA PATTANAİK	
	WP(C)/ /	MP		14407/2024
351	D-WP(C)/45599/2024	BIDYUT BHUSAN KAR	ACHYUTANANDA PATTANAİK	
	WP(C)/ /	MP		14408/2024
352	D-WP(C)/45603/2024	DIBAKAR PRADHAN	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		14409/2024
353	D-WP(C)/45604/2024	NILAKANTHA MANDOI	MANAS KUMAR CHAND	
	WP(C)/ /	MP		14410/2024
354	D-WP(C)/37062/2024	RABI NARAYAN SAHOO	BISWAJIT NAYAK	
	WP(C)/22316/2024	MP		14411/2024
355	D-WP(C)/45610/2024	JINDAL STEEL AND POWER LTD, NEW DELHI	SMITYA SMRUTI MOHANTY	
	WP(C)/ /	MP		14412/2024
356	D-WP(C)/45611/2024	BIKASH CHANDRA HALDAR	MANAS KUMAR CHAND	
	WP(C)/ /	MP		14413/2024
357	D-WP(C)/45504/2024	INTEGRATED DEVELOPMENT SOCIETY, BILASPUR	CHHANNESWARA PARIDA	
	WP(C)/ /	MP		14414/2024
358	D-WP(C)/45613/2024	M/S. LUXMI FINANCE CORPORATION, CUTTACK	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		14415/2024
359	D-WP(C)/35005/2024	FIROJ KUMAR TURUK	LALIT KUMAR MAHARANA	
	WP(C)/20022/2024	MP		14416/2024
360	D-WP(C)/45616/2024	GOURANGA MANDOI	MANAS KUMAR CHAND	
	WP(C)/ /	MP		14417/2024
361	D-WP(C)/45618/2024	SUBHENDU MISHRA	BIKRAM CHANDRA GHADEI	
	WP(C)/ /	MP		14418/2024
362	D-WP(C)/45622/2024	URMILA RAY	BRUNDABAN ROUT	
	WP(C)/ /	MP		14419/2024
363	D-WP(C)/45620/2024	MANINI SAHOO	RAJKISHORE SWAIN	
	WP(C)/ /	MP		14420/2024
364	D-WP(C)/45623/2024	AKSHAYA KUMAR RAY	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		14421/2024
365	D-WP(C)/45629/2024	NITYANANDA MANDOI	MANAS KUMAR CHAND	
	WP(C)/ /	MP		14422/2024
366	D-WP(C)/45630/2024	AMBALIKA NAIK	BHOJRAJ SETH	
	WP(C)/ /	MP		14423/2024
367	D-WP(C)/45633/2024	THE CHIEF EXECUTIVE OFFICER, TPNODI, BALASORE	RAJAN KUMAR TRIPATHY	
	WP(C)/ /	MP		14424/2024
368	D-WP(C)/25619/2014	BIRENDRANATH SATPATHY		14425/2024
	WP(C)/25619/2014	MP		
369	D-WP(C)/25620/2014	BIRENDRANATH SATPATHY	M/S.KSHETRABASI MOHANTY	
	WP(C)/25620/2014	MP		14426/2024
370	D-WP(C)/45641/2024	KRUPASINDHU SAHOO	RANJAN KUMAR NAYAK	
	WP(C)/ /	MP		14427/2024
371	D-WP(C)/45644/2024	JANAKI PATHAK	BISWARANJAN DAS	
	WP(C)/ /	MP		14428/2024
372	D-WP(C)/45650/2024	NARAYAN BARAL	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		14429/2024

373	D-WP(C)/45655/2024 WP(C)/ /	M/S PRAKASH INDUSTRIES LTD MP	BIBHU PRASAD PANDA	14430/2024
374	D-WP(C)/45662/2024 WP(C)/ /	MANAS RANJAN ROUT MP	KSHIROD KUMAR ROUT	14431/2024
375	D-WP(C)/45665/2024 WP(C)/ /	BATA KRISHNA ROUT MP	PARTHASARTHEE PATTANAYAK	14432/2024
376	D-WP(C)/45666/2024 WP(C)/ /	LALITA BHOI MP	SANTOSH KUMAR DASH	14433/2024
377	D-WP(C)/45673/2024 WP(C)/ /	JYOTIRMAY DAS MP	KSHIROD KUMAR ROUT	14434/2024
378	D-WP(C)/45679/2024 WP(C)/ /	SANJAY KUMAR SAMANTRAY MP	DEEPAK MISHRA	14435/2024
379	D-WP(C)/45680/2024 WP(C)/ /	GOPAL CHANDRA SAHOO MP	SURYAKANTA DASH	14436/2024
380	D-WP(C)/45683/2024 WP(C)/ /	BINOD KUMAR PANDA MP	KISHORE CHANDRA RAJGURU MOHAPATRA	14437/2024
381	D-WP(C)/20826/2024 WP(C)/11926/2024	NIRANJANA PRADHAN MP		14438/2024
382	D-WP(C)/45689/2024 WP(C)/ /	SANATAN PRADHAN MP	KRUSHNA CHANDRA DASH	14439/2024
383	D-WP(C)/45686/2024 WP(C)/ /	PARTHA SARATHI SETHI MP	SURYAKANTA DASH	14440/2024
384	D-WP(C)/45690/2024 WP(C)/ /	SANJUKTA DASH MP	JAGAJIBAN PRADHAN	14441/2024
385	D-WP(C)/45691/2024 WP(C)/ /	KEDARNATH PARIDA MP	DEBASIS TRIPATHY	14442/2024
386	D-WP(C)/45694/2024 WP(C)/ /	AKSHAYA KUMAR NAYAK MP	ASHOK KUMAR BEHERA	14443/2024
387	D-WP(C)/45692/2024 WP(C)/ /	B. KALABATI PATRA MP	LALIT KUMAR MAHARANA	14444/2024
388	D-WP(C)/45695/2024 WP(C)/ /	DHARITREE ENTERPRISES, KALAHANADI MP	KRUSHNA CHANDRA DASH	14445/2024
389	D-WP(C)/45696/2024 WP(C)/ /	PRADIP BALIARSINGH MP	DEBASIS TRIPATHY	14446/2024
390	D-WP(C)/45699/2024 WP(C)/ /	DR.BIJAYA KRISHNA MOHANTY MP	DR. KANHAYALAL SHARMA	14447/2024
391	D-WP(C)/45700/2024 WP(C)/ /	KESHAB CHANDRA SAMANTRAY MP	DEBASIS TRIPATHY	14448/2024
392	D-WP(C)/45704/2024 WP(C)/ /	JUBRAJ SAHU MP	ARUN KUMAR DAS 1	14449/2024
393	D-WP(C)/45708/2024 WP(C)/ /	PREMANANDA MAHAKUD MP	BISWAMBAR MOHANTY	14450/2024
394	D-WP(C)/45711/2024 WP(C)/ /	BHAGYALATA PANIGRAHI MP	BAIDHAR SAHOO	14451/2024
395	D-WP(C)/45712/2024 WP(C)/ /	SURATHA PATRA MP	TRILOCHAN PANIGRAHI	14452/2024
396	D-WP(C)/45713/2024 WP(C)/ /	SANDIP SANKAR SWAIN MP	BAIDHAR SAHOO	14453/2024
397	D-WP(C)/45714/2024 WP(C)/ /	JOGENDRA NAYAK MP	TRILOCHAN PANIGRAHI	14454/2024